

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE  | E-Filing No |
|----|--------------------------------------|--|-----------------------------|---|-------------|
| 1  | D-ARBP/3475/2025                     | M/S. AMAR UDYOG<br>VS<br>SAROJ MANJARI DEVI  | SAI SAGAR MOHAPATRA<br>VS   | //<br>()  |             |
| 2  | D-ARBP/3625/2025                     | M/S KING SECURITY GUARDS SERVICES PVT.LTD.<br>VS<br>GENERAL MANAGER EAST COAST RAILWAY, BBSR | HITENDRANATH RATH<br>VS     | //<br>()  |             |
| 3  | D-ARBP/3629/2025                     | M/S KING SECURITY GUARDS SERVICES PVT.LTD.<br>VS<br>GENERAL MANAGER EAST COAST RAILWAY, BBSR | HITENDRANATH RATH<br>VS     | //<br>()  |             |
| 4  | D-BLAPL/2681/2025                    | SAMBIT SAHOO<br>VS<br>STATE OF ODISHA  | SATYA RANJAN MULIA<br>VS    | / /0<br>()  |             |
| 5  | D-BLAPL/2692/2025                    | GOKULANANDA NAIK<br>VS<br>STATE OF ODISHA  | ANIRUDHA DAS<br>VS          | ANGUL TOWN /659 /2024<br>()   |             |
| 6  | D-BLAPL/2695/2025                    | PURNA CHANDRA HARIJAN<br>VS<br>STATE OF ODISHA   | ANIRUDHA DAS<br>VS          | KODINGA /199 /2023<br>()  |             |
| 7  | D-BLAPL/2697/2025                    | SAIYAD JIYAHJUR RAHAMAN<br>VS<br>STATE OF ODISHA   | BISWORANJAN SWAIN<br>VS     | EOW,BHUBANESWAR /7 /2024<br>()  |             |
| 8  | D-BLAPL/2698/2025<br>BLAPL/1018/2025 | SRIKANT SINGH<br>VS<br>STATE OF ODISHA   | MAHES DAS<br>VS             | Maitri Vihar PS /514 /2024<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>CT/0002079/2024                 |             |
| 9  | D-BLAPL/2703/2025                    | SANDEEP<br>VS<br>STATE OF ODISHA   | SAPAN KUMAR LENKA<br>VS     | G.R.P.S.,BERHAMPUR /137 /2024<br>()   |             |
| 10 | D-BLAPL/2706/2025<br>BLAPL/1017/2025 | BADAL NAIK<br>VS<br>STATE OF ODISHA  | PRIYA RANJAN SINGH<br>VS    | DHENKANAL SADAR /814 /2024<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)<br>GR/0001452/2024 |             |
| 11 | D-BLAPL/2710/2025                    | SALU @ DILIP PARIDA<br>VS<br>STATE OF ODISHA   | BINAYA BHUSAN ROUTHAY<br>VS | BENTKAR (42 MOUZA) UPD CUTTACK /351 /2024<br>()   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/01/2025

| SL | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE  | E-Filing No |
|----|--------------------------------------|---|-----------------------------------|---|-------------|
| 12 | D-BLAPL/2712/2025                    | CHINMAYA TARAI @ CHINKU<br>VS<br>STATE OF ODISHA          | BICHITRA NARAYANA SATAPATHY<br>VS | KUJANGA /368 /2024<br>()<br>//  |             |
| 13 | D-BLAPL/2714/2025<br>BLAPL/1001/2025 | MAHENDRA KHILA @ MOHENDRA KHILLA<br>VS<br>STATE OF ODISHA | AMIT KUMAR SAHU<br>VS             | JEYPORE SADAR /176 /2023<br>SPECIAL JUDGE,JEYPORE(Koraput)<br>TR/0000060/2023                     |             |
| 14 | D-BLAPL/2716/2025                    | RAHUL @ SATYARANJAN ROUL<br>VS<br>STATE OF ODISHA         | AMLAN SHAKTI PAUL<br>VS           | DHAMNAGAR /143 /2019<br>()<br>//  |             |
| 15 | D-BLAPL/2718/2025<br>BLAPL/1013/2025 | RAJENDRA RANA<br>VS<br>STATE OF ODISHA                    | AMLAN SHAKTI PAUL<br>VS           | / /0<br>J.M.F.C., BARKOTE(Debagarh )<br>2(B)CC/000001/2025  |             |
| 16 | D-BLAPL/2721/2025                    | RAJENDRA BAG<br>VS<br>STATE OF ODISHA                     | PRATYUSHA NAIDU<br>VS             | TUSRA /227 /2024<br>()<br>//  |             |
| 17 | D-BLAPL/2722/2025                    | LAXMIKANTA YADAV<br>VS<br>STATE OF ODISHA                 | NITYANANDA MOHAPATRA<br>VS        | / /0<br>()<br>//  |             |
| 18 | D-BLAPL/2723/2025<br>BLAPL/1015/2025 | SUJIT KUMAR BEHERA<br>VS<br>STATE OF ODISHA               | SITIKANT MISHRA<br>VS             | PHULBANI TOWN /293 /2024<br>S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal)<br>CT/0001088/2024 |             |
| 19 | D-BLAPL/2724/2025                    | HEMANTA KUMAR SWAIN @ SUNA<br>VS<br>STATE OF ODISHA       | RANJAN KUMAR NAYAK<br>VS          | DERABIS /2 /2025<br>()<br>//  |             |
| 20 | D-BLAPL/2725/2025                    | NATHA SAHU<br>VS<br>STATE OF ODISHA                       | SUSHANTA KUMAR JOSHI<br>VS        | KANTABANJI /16 /2025<br>()<br>//  |             |
| 21 | D-BLAPL/2728/2025                    | DILLIP KUMAR SURJIT @ TUTU<br>VS<br>STATE OF ODISHA       | BHABANI SHANKAR DASPARIDA<br>VS   | TANGI (KHURDA) /498 /2023<br>()<br>//   |             |
| 22 | D-BLAPL/2731/2025                    | SIBA MANIA<br>VS<br>STATE OF ODISHA                       | AMLAN SHAKTI PAUL<br>VS           | BEGUNIA P.S. /8 /2023<br>()<br>//   |             |
| 23 | D-BLAPL/2734/2025                    | JAYA KHARA  | RAJIB LOCHAN PATNAIK              | MATHILI /282 /2024  |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE       | E-Filing No              |
|----|-------------------|-----------------------|----------------------------|----------------------------|--------------------------|
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 24 | D-BLAPL/2737/2025 | VANTALA RAMU @ V.RAMU | RAJIB LOCHAN PATTNAIK      | CHITRAKONDA /211 /2024     |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 25 | D-BLAPL/2738/2025 | KARTIK ROUTRAY        | RAJIB LOCHAN PATTNAIK      | MALKANGIRI /402 /2023      |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 26 | D-BLAPL/2739/2025 | KARTIK ROUTRAY        | RAJIB LOCHAN PATTNAIK      | MALKANGIRI /85 /2024       |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 27 | D-BLAPL/2741/2025 | CHITRASEN DALAI       | MANAS KUMAR CHAND          | KABISURYANAGAR /468 /2024  |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 28 | D-BLAPL/2742/2025 | MANGARAJ PANGI        | RAJIB LOCHAN PATTNAIK      | MATHILI /282 /2024         |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 29 | D-BLAPL/2743/2025 | SK. SAMASAD           | JAYAKRISHNA MOHAPATRA      | BARIPADA TOWN /154 /2024   |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 30 | D-BLAPL/2750/2025 | BARUN JENA            | PRADEEP KUMAR DAS          | CHAMPUA /12 /2025          |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 31 | D-BLAPL/2752/2025 | RANJAN KUMAR SAHU     | PRADEEP KUMAR DAS          | CHAMPUA /12 /2025          |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 32 | D-BLAPL/2755/2025 | ABBAS ALI             | ASHOK KUMAR PATTANAIAK (A) | SUNDARGARH TOWN /397 /2024 |                          |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 33 | D-BLAPL/2759/2025 | MANAS NAIK            | OM PRAKASH SARAN           | MOTANGA /155 /2021         | AOR20220000371C202500028 |
|    |                   | VS                    | VS                         | ()                         |                          |
|    |                   | STATE OF ODISHA       |                            | //                         |                          |
| 34 | D-BLAPL/2760/2025 | M. NARAYAN            | NIHAR RANJAN SAHOO         | CHITRAKONDA /204 /2024     |                          |
|    |                   | VS                    | VS                         | ()                         |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                         | E-Filing No              |
|----|-------------------|---|----------------------------|--|--------------------------|
| 35 | D-BLAPL/2763/2025 | STATE OF ODISHA<br>SAHADEBA BANUA<br>VS   | JNYANANANDA PANDA<br>VS    | //<br>NARLA /116 /2024<br>()                 |                          |
| 36 | D-BLAPL/2764/2025 | STATE OF ODISHA<br>MAMITA MALLICK<br>VS   | NIRANJAN PANDA<br>VS       | //<br>GOCHHAPADA /108 /2023<br>()            |                          |
| 37 | D-BLAPL/2767/2025 | STATE OF ODISHA<br>PRABASINI BHUYAN @ PRABHASINI BHUYAN<br>VS                   | UMAKANTA BARIK<br>VS       | //<br>KABISURYANAGAR /540 /2023<br>()        |                          |
| 38 | D-BLAPL/2771/2025 | STATE OF ODISHA<br>LIPUN PANDEY<br>VS   | ADITI HOTA<br>VS           | //<br>SPL.TASK FORCE /17 /2023<br>()         |                          |
| 39 | D-BLAPL/2773/2025 | STATE OF ODISHA<br>RAMESH KHORA<br>VS   | DIPTI RANJAN BHOKTA<br>VS  | //<br>KORAPUT TOWN /329 /2024<br>()          |                          |
| 40 | D-BLAPL/2780/2025 | STATE OF ODISHA<br>DHARAM DHIR @ NAYAK @ DHARMADHIR NAYAKDIBYAJYOTI SAHOO<br>VS | VS                         | //<br>PATTAPUR (DIGAPAHANDI) /20 /2025<br>() |                          |
| 41 | D-BLAPL/2782/2025 | STATE OF ODISHA<br>GANGADHAR BADHEI @ BADHAI<br>VS                              | RONALISHA PRADHAN<br>VS    | //<br>/ /0<br>()                             |                          |
| 42 | D-BLAPL/2784/2025 | STATE OF ODISHA<br>UDAYA SINGH<br>VS  | S.S.RAY (2)<br>VS          | //<br>MUNIGUDA /268 /2024<br>()              |                          |
| 43 | D-BLAPL/2786/2025 | STATE OF ODISHA<br>SALMAN KHAN<br>VS  | BISWAJIT MOHANTY<br>VS     | //<br>KHALLIKOTE /935 /2024<br>()            |                          |
| 44 | D-BLAPL/2791/2025 | STATE OF ODISHA<br>NIBAS KANHAR<br>VS   | ROHIT KUMAR SUNA<br>VS     | //<br>BAUNISUNI /8 /2025<br>()               | AOR20220000053C202500009 |
| 45 | D-BLAPL/2795/2025 | STATE OF ODISHA<br>SUNIL KUMAR PATRA<br>VS                                      | SUSIL KUMAR PATTNAIK<br>VS | //<br>LATHIKATA /7 /2019<br>()               |                          |
|    |                   | STATE OF ODISHA   |                            | //   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No              |
|----|-------------------|--|------------------------------|---|--------------------------|
| 46 | D-BLAPL/2796/2025 | SIDHANT MAHANTY<br>VS<br>STATE OF ODISHA                     | SANTOSH KUMAR MAHANTY<br>VS  | KODALA /11 /2025<br>()<br>//                | AOD20240000242C202500027 |
| 47 | D-BLAPL/2800/2025 | BABU @ DILLIP KUMAR DAS @ DILIP DAS<br>VS<br>STATE OF ODISHA | CHIRANJEEV VIDYABHUSAN<br>VS | CHAULIAGANJA /165 /2023<br>()<br>//         |                          |
| 48 | D-BLAPL/2803/2025 | KALU @ SOUMYA RANJAN DALUA<br>VS<br>STATE OF ODISHA          | DEEPAK KUMAR DAS<br>VS       | Maitri Vihar PS /485 /2024<br>()<br>//      |                          |
| 49 | D-BLAPL/2806/2025 | GOPAL KANTA @ TIKI @ TIKI KANTA<br>VS<br>STATE OF ODISHA     | SUBODH KUMAR MOHANTY<br>VS   | BRAJARAJNAGAR /312 /2024<br>()<br>//        |                          |
| 50 | D-BLAPL/2811/2025 | PRADIPTA BALIARSINGH<br>VS<br>STATE OF ODISHA                | SANJIB KUMAR BHANJADEO<br>VS | INDUSTRIAL ESTATE PS /303 /2024<br>()<br>// |                          |
| 51 | D-BLAPL/2812/2025 | KALIA NAYAK<br>VS<br>STATE OF ODISHA                         | SANJIB KUMAR BHANJADEO<br>VS | / /0<br>()<br>//                            |                          |
| 52 | D-BLAPL/2813/2025 | JAY DEY<br>VS<br>STATE OF ODISHA                             | SANJAYA NARAYAN SAHOO<br>VS  | JATNI P.S. /663 /2021<br>()<br>//           |                          |
| 53 | D-BLAPL/2815/2025 | SURENDRA SAHU<br>VS<br>STATE OF ODISHA                       | BIJAYA KUMAR RAGADA<br>VS    | BUGUDA /610 /2024<br>()<br>//               |                          |
| 54 | D-BLAPL/2816/2025 | HARISH JAISWAL<br>VS<br>STATE OF ODISHA                      | DILLIP KUMAR MOHANTY<br>VS   | JHARSUGUDA /348 /2017<br>()<br>//           |                          |
| 55 | D-BLAPL/2817/2025 | ARUNA BISOI<br>VS<br>STATE OF ODISHA                         | S.S.RAY (2)<br>VS            | CHANDRAPUR /80 /2024<br>()<br>//            |                          |
| 56 | D-BLAPL/2820/2025 | PABITRA PANIGRAHI<br>VS<br>STATE OF ODISHA                   | BIBHUTI RANJAN MOHANTY<br>VS | / /0<br>()<br>//                            |                          |
| 57 | D-BLAPL/2822/2025 | SUMAN KUMAR MUNI   | S.S.RAY (2)                  | ASKA /792 /2024                             |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL                                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                                | E-Filing No              |
|----|-------------------|--|-------------------------|---|--------------------------|
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 58 | D-BLAPL/2823/2025 | MAYADHAR PRADHAN                                       | BHARAT JALLI            | TELKOI /322 /2024                                   | AOD20240000581C202500007 |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 59 | D-BLAPL/2824/2025 | SUMAN KUMAR MUNI                                       | S.S.RAY (2)             | ASKA /793 /2024                                     |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 60 | D-BLAPL/2827/2025 | SANTOSH GOUDA  | JYOTIRMAYA SAHOO        | PURUSHOTTAMPUR /902 /2023                           |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 61 | D-BLAPL/2828/2025 | M. GOURAHARI PATRA @ M. MURALI PATRO @ M. MOHANTASAHOO | JYOTIRMAYA SAHOO        | PURUSHOTTAMPUR /286 /2024                           |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 62 | D-BLAPL/2841/2025 | MANGU SAHOO  | JAYADEBA BEHERA         | Maitri Vihar PS /18 /2025                           |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 63 | D-BLAPL/2845/2025 | BUNTY SHARMA   | BISWORANJAN SWAIN       | TANGARPALI /95 /2024                                |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 64 | D-BLAPL/2846/2025 | ARUN MAHANA  | SURYAKANTA DWIBEDI      | RASGOBINDPUR /159 /2024                             |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 65 | D-BLAPL/2848/2025 | TANU @ TARANISEN KUMBHAR                               | SURYAKANTA DWIBEDI      | BELPARA /322 /2024                                  |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 66 | D-BLAPL/2849/2025 | GUDDU BHATRA @ NARANA BHATRA @ NARAYAN BHATRA          | SURYAKANTA DWIBEDI      | KOSAGUMUDA /105 /2022                               |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 67 | D-BLAPL/2850/2025 | SHYAM SUNDAR MOHANTA                                   | SURYAKANTA DWIBEDI      | RASGOBINDPUR /134 /2024                             |                          |
|    |                   | VS   | VS                      | ()  |                          |
|    |                   | STATE OF ODISHA  |                         | //  |                          |
| 68 | D-BLAPL/2852/2025 | DIBYAJYOTI RATH  | SURYAKANTA DWIBEDI      | CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /42 /2024 |                          |
|    |                   | VS   | VS                      | ()  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE  | E-Filing No |
|----|-------------------|---|------------------------------|---|-------------|
| 69 | D-BLAPL/2854/2025 | STATE OF ODISHA<br>NNAMDI STANLEY MBAMALU @ GERMAN<br>VS      | DEVASHIS PANDA<br>VS         | //<br>CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /10 /2024<br>() |             |
| 70 | D-BLAPL/2855/2025 | STATE OF ODISHA<br>UMESH KUMAR RAMANI<br>VS                   | SOUMYA RANJAN DAS<br>VS      | //<br>SECTOR-15 /182 /2024<br>()                                |             |
| 71 | D-BLAPL/2856/2025 | STATE OF ODISHA<br>RANJIT DIGAL<br>VS                         | SURYAKANTA DWIBEDI<br>VS     | //<br>NCB BHUBANESWAR /8 /2024<br>()                            |             |
| 72 | D-BLAPL/2862/2025 | UNION OF INDIA (NCB)<br>NARAYAN SAGRI<br>VS                   | AMULYA RATNA PANDA<br>VS     | //<br>SEMILLIGUDA /50 /2021<br>()                               |             |
| 73 | D-BLAPL/2863/2025 | STATE OF ODISHA<br>JITA SAHU<br>VS                            | AKSHAYA KUMAR SAHOO<br>VS    | //<br>/ /0<br>()  |             |
| 74 | D-BLAPL/2864/2025 | STATE OF ODISHA<br>SUNIL NAIK<br>VS                           | BHARAT BHUSAN ROUSTRAY<br>VS | //<br>HANDAPA /222 /2024<br>()                                  |             |
| 75 | D-BLAPL/2865/2025 | STATE OF ODISHA<br>ROJINA BIBI<br>VS                          | AMULYA RATNA PANDA<br>VS     | //<br>SAHADEV KHUNTA /28 /2025<br>()                            |             |
| 76 | D-BLAPL/2868/2025 | STATE OF ODISHA<br>NIRANJAN SAMAL @ BHALUA<br>VS              | MANOJ KUMAR MOHANTY<br>VS    | //<br>GONDIA /327 /2024<br>()                                   |             |
| 77 | D-BLAPL/2874/2025 | STATE OF ODISHA<br>ABHIRAM DASH @ ABHI<br>VS                  | GAGAN BIHARI SINGH<br>VS     | //<br>/ /0<br>()  |             |
| 78 | D-BLAPL/2877/2025 | STATE OF ODISHA<br>SAROJ KUMAR PANDA<br>VS                    | SUJIT KUMAR DAS<br>VS        | //<br>NAYAPALLI P.S. /436 /2022<br>()                           |             |
| 79 | D-BLAPL/2879/2025 | STATE OF ODISHA<br>RAVI RANJAN KUMAR<br>VS<br>STATE OF ODISHA | JNYANANANDA PANDA<br>VS      | //<br>AINTHAPALI /399 /2024<br>()                               |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL | FILING NO/CASE NO               | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE   | E-Filing No              |
|----|---------------------------------|--|-----------------------------|--|--------------------------|
| 80 | D-BLAPL/2882/2025               | BISWAJIT KHUNTIA<br>VS<br>STATE OF ODISHA  | BHAGABAT PRASAD RATH<br>VS  | KAKATAPUR /229 /2024<br>()<br>//                               |                          |
| 81 | D-CMAPL/3646/2025               | ACHARYA BYAMYA O KRIDA ANUSTHAN MARFATSOURAV SUMAN BHUYAN<br>VS<br>SRI GOPABANDHU BHAWAN, PURI | VS<br>VS                    | //<br>()<br>//   |                          |
| 82 | D-CMP/3428/2025<br>CMP/124/2025 | RAM NIBAS YADAV<br>VS<br>ARBIND YADAV  | BISWAJIT MOHAPATRA<br>VS    | //<br>CIVIL JUDGE (SD),ROURKELA(Sundargarh)<br>CS/0000075/2021 |                          |
| 83 | D-CMP/3449/2025                 | TANUJA KARTIK<br>VS<br>MANAGOBINDA BEHERA  | ANAM CHARAN PANDA<br>VS     | //<br>()<br>//   |                          |
| 84 | D-CMP/3471/2025                 | REBATI BEHERA<br>VS<br>ABHIRAM SAHOO   | SUMIT KUMAR MOHANTY<br>VS   | //<br>()<br>//   | AOR20220003068C202500001 |
| 85 | D-CMP/3473/2025                 | HARI @ HARISH CHANDRA BEHERA<br>VS<br>NILADRI ROUT   | SUMIT KUMAR MOHANTY<br>VS   | //<br>()<br>//   | AOR20220003068C202500002 |
| 86 | D-CMP/3494/2025                 | SUDHAKAR SAHOO<br>VS<br>ASHOK KUMAR DEY  | DEBASIS MISHRA<br>VS        | //<br>()<br>//   |                          |
| 87 | D-CMP/3507/2025                 | SANTOSH KUMAR TRIPATHY<br>VS<br>M/S. SHREE JAGANNATHHANDLOOM PVT. LTD., BOUDH                  | PRASANNA KUMAR MISHRA<br>VS | //<br>()<br>//   |                          |
| 88 | D-CMP/3516/2025                 | SURENDRA KUMAR TIBAREWAL<br>VS<br>PRAGYAN ROUT   | MANAS RANJAN BAUG<br>VS     | //<br>()<br>//   | AOR20220002374C202500011 |
| 89 | D-CMP/3520/2025                 | SK. KAMAR ALLI<br>VS<br>STATE OF ODISHA  | MAHITOSH SINHA<br>VS        | //<br>()<br>//   |                          |
| 90 | D-CMP/3521/2025                 | BISWANATH ORAM<br>VS<br>BRAJENDRA KUMAR ROUT   | GOPINATH MISHRA<br>VS       | //<br>()<br>//   |                          |
| 91 | D-CMP/3529/2025                 | SATRUGHNA BEURA  | AJIT CH MOHAPATRA           | //   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-------------------------|----------------------|-------------|
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | SUSANTA KUMAR SWAIN                             |                         | //                   |             |
| 92  | D-CMP/3538/2025   | SUBASH CHANDRA BEHERA                           | SUVALAXMI DEVI          | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | BIRABARA SAHOO                                  |                         | //                   |             |
| 93  | D-CMP/3550/2025   | KAMAL KUMAR JENA                                | J.K.MISHRA 2            | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | GOURANGA SWAIN                                  |                         | //                   |             |
| 94  | D-CMP/3553/2025   | MITU KUMAR JENA                                 | SATYAJIT MOHAPATRA      | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | ALOK PANDA                                      |                         | //                   |             |
| 95  | D-CMP/3556/2025   | SHAKUNTALA JENA                                 | SUDHANSU SEKHAR JENA    | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | HIMANSU SEKHAR JENA                             |                         | //                   |             |
| 96  | D-CMP/3565/2025   | AKSHYA KUMAR BEHERA                             | DEBASHIS NANDA          | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | GOBINDA CHANDRA SETHI                           |                         | //                   |             |
| 97  | D-CMP/3578/2025   | BIJAY KUMAR MAHANTA                             | AJODHYA RANJAN DASH     | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | BASANTI MAHANTA                                 |                         | //                   |             |
| 98  | D-CMP/3585/2025   | SARAT KUMAR NAYAK                               | BIKRAM RATH             | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | HINA SAHOO                                      |                         | //                   |             |
| 99  | D-CMP/3588/2025   | HAREKRUSHNA PRADHAN                             | DWARIKA PRASAD MOHANTY  | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | BANSHIDHAR JATI                                 |                         | //                   |             |
| 100 | D-CMP/3597/2025   | RABINDRA JENA                                   | ARJUNA CHARANA BEHERA   | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | DATTA DAS                                       |                         | //                   |             |
| 101 | D-CMP/3624/2025   | ASHOK KUMAR MANGARAJ                            | AJODHYA RANJAN DASH     | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |
|     |                   | KALPANA NAREND @ KALPANA NARENDRA @ KALPANA RAY |                         | //                   |             |
| 102 | D-CMP/3648/2025   | MATA PALEI@SATYABHAMA PALEI                     | HRUDANANDA MOHAPATRA    | //                   |             |
|     |                   | VS  | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|-------------------------|----------------------|--------------------------|
| 103 | D-CONTC/3415/2025 | SANJUKTA PALEI@NAYAK<br>LAXMAN RANA<br>VS<br>SHALINI PANDIT, IAS              | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 104 | D-CONTC/3417/2025 | KRUSHNA SA<br>VS<br>ARAVIND AGRAWAL, IAS                                      | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 105 | D-CONTC/3419/2025 | JALANDHAR SAHU<br>VS<br>SHALINI PANDIT, IAS                                   | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 106 | D-CONTC/3422/2025 | KATHI PRADHAN<br>VS<br>SHALINI PANDIT, IAS                                    | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 107 | D-CONTC/3424/2025 | RUSENDRA KUMAR SAHOO<br>VS<br>SHALINI PANDIT, IAS                             | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 108 | D-CONTC/3427/2025 | JAGADANANDA DALBEHERA<br>VS<br>SHALINI PANDIT, IAS                            | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 109 | D-CONTC/3429/2025 | PRIYARANJAN GARNAIK<br>VS<br>SHALINI PANDIT, IAS                              | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 110 | D-CONTC/3430/2025 | MURALI MANHIRA<br>VS<br>SHALINI PANDIT, IAS                                   | ADV.<br>VS              | //<br>//<br>0<br>//  |                          |
| 111 | D-CONTC/3441/2025 | GOBINDA JENA<br>VS<br>SUNIL KUMAR TUDU, O.P.S, TAHASILDAR, BALASORE           | MAHESWAR MOHANTY<br>VS  | //<br>//<br>0<br>//  |                          |
| 112 | D-CONTC/3457/2025 | SOMANATH ROUT<br>VS<br>DEBA PRASAD DASH, OAS                                  | ABHISHEK MOHANTY<br>VS  | //<br>//<br>0<br>//  |                          |
| 113 | D-CONTC/3468/2025 | SURENDRA SAHOO<br>VS<br>BIPIN KUMAR SAHOO, SUB-DIVISIONAL ELECTRICAL ENGINEER | ADV.<br>VS              | //<br>//<br>0<br>//  | AOR20220001197C202500002 |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|--------------------------|----------------------|--------------------------|
| 114 | D-CONTC/3498/2025 | DR. MOHAN CHARAN MOHANTY<br>VS<br>ARAVIND AGRWARL,IAS  | ADV.<br>VS               | //<br>()             |                          |
| 115 | D-CONTC/3501/2025 | PRADEEP KUMAR BEHERA<br>VS<br>LOPAMUDRA MOHANTY,REGISTRAR,OUAT,BBSR,KHURDHA                                      | ADV.<br>VS               | //<br>()             |                          |
| 116 | D-CONTC/3505/2025 | RATIKANTA MOHANTA<br>VS<br>MAHENDRA NATH SAMAL,CEO,MAYURBHANJ CENTRAL CO-OPERATIVE BANK LTD,,BARIPADA,MAYURBHANJ | SUDHASHREE PASAYAT<br>VS | //<br>()             |                          |
| 117 | D-CONTC/3508/2025 | MAGUNI CHARAN SAHU<br>VS<br>SHALINI PANDIT, IAS  | ADV.<br>VS               | //<br>()             |                          |
| 118 | D-CONTC/3511/2025 | SRIRAMA DASH<br>VS<br>SANJAY KUMAR SINGH,IAS   | ADV.<br>VS               | //<br>()             |                          |
| 119 | D-CONTC/3537/2025 | TAHAPOI NAHAK<br>VS<br>AMITA PATRNAIK, DISTRICT EDUCATION OFFICER, GANJAM  | SWAGAT KUMAR SAHU<br>VS  | //<br>()             | AOR20220004593C202500005 |
| 120 | D-CONTC/3539/2025 | RAJENDRA PRASADA PANDA @ RAJENDRA PRASADA PANDA<br>VS<br>AMITA PATRNAIK, DISTRICT EDUCATION OFFICER, GANJAM      | PANDA<br>VS              | //<br>()             | AOR20220004593C202500006 |
| 121 | D-CONTC/3540/2025 | RASHMITA DAS<br>VS<br>MANAS RANJAN PARIDA, SUPERINTENDING ENGINEER   | ADV<br>VS                | //<br>()             | AOR20220001207C202500011 |
| 122 | D-CONTC/3541/2025 | ANSHUJIT PUHAN<br>VS<br>MANAS RANJAN PARIDA, SUPERINTENDING ENGINEER IN-CHARGE                                   | ADV<br>VS                | //<br>()             | AOR20220001207C202500012 |
| 123 | D-CONTC/3545/2025 | MIR. IBRAHIM ALI<br>VS<br>SANTOSH KUMAR ROUT,DISTRICT EDUCATION OFFICER,CUTTACK                                  | ADV.<br>VS               | //<br>()             |                          |
| 124 | D-CONTC/3547/2025 | GHANA BEHERA<br>VS<br>KALU MAJHI,PROJECT DIRECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,NUAPADA                   | ADV.<br>VS               | //<br>()             |                          |
| 125 | D-CONTC/3549/2025 | RASMI @ RASMITA BEHERA   | ADV.                     | //                   |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|--------------------------|----------------------|--------------------------|
|     |                   | VS   | VS                       | ()                   |                          |
| 126 | D-CONTC/3551/2025 | KALU MAJHI,PROJECT DIRECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,NUAPADA<br>NASA @ KHAMEDEI SAGARIA        | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 127 | D-CONTC/3558/2025 | KALU MAJHI,PROJECT DIRECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,NUAPADA<br>CHANDRA SEKHAR RATH            | PRAFULLA KUMAR MOHAPATRA | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 128 | D-CONTC/3562/2025 | SANJAY KUMAR SINGH,IAS<br>DRAUPADI SEJPADA   | JYOTI RANJAN KHUNTIA     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 129 | D-CONTC/3564/2025 | PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJ<br>HARAWATI PALO                                 | ADV                      | //                   | AOD20220001998C202500008 |
|     |                   | VS   | VS                       | ()                   |                          |
| 130 | D-CONTC/3566/2025 | BIBEKANANDA DALEI, EXECUTIVE OFFICER, NAC, KANDHAMAL<br>PRAHALLAD KUMAR GOCHHAIT                           | JYOTI RANJAN KHUNTIA     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 131 | D-CONTC/3568/2025 | PURNA CHANDRA SETHI,DISTRICT EDUCATION OFFICER,MAYURBHANJ<br>SANJUKTA KUMARI DASH                          | ADV                      | //                   | AOD20220001998C202500007 |
|     |                   | VS   | VS                       | ()                   |                          |
| 132 | D-CONTC/3570/2025 | SUSANTA KUMAR DAS, CHIEF DISTRICT MEDICAL AND PM OFFICER, NAYAGARH<br>BANALATA DASH                        | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 133 | D-CONTC/3573/2025 | SUBRAT SAHU,SUB-DIVISIONAL OFFICER,TPCODL,BBSR<br>DHARANIDHAR JENA   | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 134 | D-CONTC/3575/2025 | USHA PADHEE,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>ASHOK KUMAR DWARI        | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 135 | D-CONTC/3591/2025 | USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>RAMESH CHANDRA PATTANAYAK | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
| 136 | D-CONTC/3595/2025 | USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>SAROJ KUMAR DWARI         | ADV.                     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|--|--------------------------|----------------------|-------------|
| 137 | D-CONTC/3596/2025 | USHA PADHEE,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>PANCHANAN DAS<br>VS          | ADV.<br>VS               | //<br>()             |             |
| 138 | D-CONTC/3601/2025 | USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>DAMBARUDHAR NAYAK<br>VS       | ADV.<br>VS               | //<br>()             |             |
| 139 | D-CONTC/3604/2025 | USHA PADHEE,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>CHINARI SIBAJI SUBUDHI<br>VS | ADV.<br>VS               | //<br>()             |             |
| 140 | D-CONTC/3607/2025 | USHA PADHEE,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BSBR<br>UMA CHARAN RATH<br>VS        | ADV.<br>VS               | //<br>()             |             |
| 141 | D-CONTC/3610/2025 | USHA PADHEE,PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>RABINDRA KUMAR MISHRA<br>VS  | ADV.<br>VS               | //<br>()             |             |
| 142 | D-CONTC/3615/2025 | USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>SASANKA SEKHAR NANDA<br>VS    | ADV.<br>VS               | //<br>()             |             |
| 143 | D-CONTC/3618/2025 | USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPARTMENT,BBSR<br>SITAMANI BARIK<br>VS          | ADV.<br>VS               | //<br>()             |             |
| 144 | D-CONTC/3619/2025 | SHALINI PANDIT, IAS<br>KUMUDINI NATH<br>VS   | ADV.<br>VS               | //<br>()             |             |
| 145 | D-CONTC/3639/2025 | GOVIND MOHAN,IAS<br>RAMESH CHANDRA MOHANTY<br>VS   | AMIT KUMAR NATH<br>VS    | //<br>()             |             |
| 146 | D-CONTC/3645/2025 | B.N.S RAJPUT,PRINCIPAL AND SECRETARY, SKILL DEVELOPMENT DEPARTMENT,BBSR,KHURDA<br>PRATAP CHANDRA BARAL<br>VS   | AMIT KUMAR NATH<br>VS    | //<br>()             |             |
| 147 | D-CONTC/3649/2025 | B.N.S RAJPUT,PRINCIPAL AND SECRETARY,SKILL DEVELOPMENT DEPARTMENT, BBSR,KHURDA<br>JAGADISH KUMAR SAHU<br>VS    | SUBHADUTTA ROUTARY<br>VS | //<br>()             |             |
|     |                   | BHUPENDRA SINGH POONIA,PRINCIPAL SECRETARY OF SKILL DEVELOPMENT AND TECHNICAL EDUCATION,BBSR,KHURDA            |                          |                      |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|----------------------------|----------------------|-------------|
| 148 | D-CONTC/3653/2025 | HARDHIK ROUTRAY<br>VS<br>ANIL MOHANTY,TAHASILDAR,PURI       | PRAVASH CHANDRA JENA<br>VS | //<br>0<br>//        |             |
| 149 | D-CONTC/3656/2025 | HARDHIK ROUTRAY<br>VS<br>ANIL MOHANTY,TAHASILDAR,PURI       | PRAVASH CHANDRA JENA<br>VS | //<br>0<br>//        |             |
| 150 | D-CONTC/3658/2025 | MAMATA ROUTRAY<br>VS<br>ANIL MOHANTY,TAHASILDAR,PURI        | PRAVASH CHANDRA JENA<br>VS | //<br>0<br>//        |             |
| 151 | D-CONTC/3664/2025 | MAMATA ROUTRAY<br>VS<br>ANIL MOHANTY,TAHASILDAR,PURI        | PRAVASH CHANDRA JENA<br>VS | //<br>0<br>//        |             |
| 152 | D-CONTC/3666/2025 | HARDHIK ROUTRAY<br>VS<br>ANIL MOHANTY,TAHASILDAR,GOP,PURI   | PRAVASH CHANDRA JENA<br>VS | //<br>0<br>//        |             |
| 153 | D-CONTC/3671/2025 | SARASWATI BEHERA<br>VS<br>SHALINI PANDIT, IAS               | BIJAYALAXMI SAHOO<br>VS    | //<br>0<br>//        |             |
| 154 | D-CONTC/3672/2025 | MAGUNI NAYAK<br>VS<br>SHALINI PANDIT, IAS                   | BIJAYALAXMI SAHOO<br>VS    | //<br>0<br>//        |             |
| 155 | D-CONTC/3673/2025 | ANUPAMA SWAIN<br>VS<br>SHALINI PANDIT, IAS                  | BIJAYALAXMI SAHOO<br>VS    | //<br>0<br>//        |             |
| 156 | D-CONTC/3676/2025 | KUNDINGI BHIMRAJU<br>VS<br>ANANYA DAS,OSEPA,BBSR,KHURDHA    | PRASANTA KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 157 | D-CONTC/3680/2025 | NEELIMA VADDINA<br>VS<br>ANANYA DAS,OSEPA,KHURDA            | PRASANTA KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 158 | D-CONTC/3681/2025 | KOMMANA MADHAVI LATHA<br>VS<br>ANANYA DAS,OSEPA,BBSR,KHURDA | PRASANTA KUMAR PANDA<br>VS | //<br>0<br>//        |             |
| 159 | D-CONTC/3682/2025 | BOBBILI HARIBABU  | PRASANTA KUMAR PANDA       | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|-------------------|--|-------------------------|----------------------------|--------------------------|
|     |                   | VS   | VS                      | ()                         |                          |
| 160 | D-CONTC/3683/2025 | ANANYA DAS,OSEPA,BBSR,KHURDA<br>TELAGANA ROJA  | PRASANTA KUMAR PANDA    | //                         |                          |
|     |                   | VS   | VS                      | ()                         |                          |
| 161 | D-CONTC/3684/2025 | ANANYA DAS,OSEPA,BBSR,KHURDA<br>CHITTA RANJAN MISHRA   | ADV.                    | //                         |                          |
|     |                   | VS   | VS                      | ()                         |                          |
| 162 | D-CONTC/3685/2025 | MANORANJAN SAHU,SUB-COLLECTOR AND SUB-DIVISIONAL MAGISTRATE,BBSR,KHURDA<br>M/S PRATISTHA ENGINEERING LIMITED | ADV.                    | //                         |                          |
|     |                   | VS   | VS                      | ()                         |                          |
| 163 | D-CRLA/2691/2025  | DILIP KUMAR DAS,ASSISTANT GENERAL MANAGER,SBI,IPICOL HOUSE,JANPATH,BBSR,KHURDA<br>RANGA @ RANGABATI SAHU     | DEVASHIS PANDA          | PALLAHARA /21 /2016        | AOR20220001247C202500014 |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 164 | D-CRLA/2729/2025  | KANHU CHARAN GOUDA   | LAMBODAR ACHARI         | BUGUDA /455 /2024          |                          |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 165 | D-CRLA/2732/2025  | MANORANJAN @ MANOJ KUMAR BEHERA @ NAYAK  | KULDEEP MOHANTY         | JALESWAR /85 /2019         | AOD20240000012C202500014 |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 166 | D-CRLA/2761/2025  | SARTUKA BEHERA   | ASUTOSH TRIPATHY        | INDUASTRIAL,NISA /32 /2023 | AOR20220001648C202500011 |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 167 | D-CRLA/2819/2025  | NILU MUNI  | SANJIB KUMAR BHANJADEO  | //0                        |                          |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 168 | D-CRLA/2830/2025  | BISHNU CHARAN SWAIN  | SMRUTI RANJAN ROUT      | TANGI /125 /2021           |                          |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 169 | D-CRLMC/2678/2025 | SANJIB KUMAR NAYAK @ NAIK  | ASHOK KUMAR SAHOO       | MAHAKALPARA /223 /2022     |                          |
|     |                   | VS   | VS                      | ()                         |                          |
|     |                   | STATE OF ODISHA  |                         | //                         |                          |
| 170 | D-CRLMC/2679/2025 | PRATAP SETHY @ BEHERA  | OM PRAKASH SARAN        | DHENKANAL TOWN /235 /2010  | AOR20220000371C202500027 |
|     |                   | VS   | VS                      | ()                         |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO                   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|-------------------------------------|--|---------------------------|---------------------------------------|--------------------------|
| 171 | D-CRLMC/2683/2025                   | STATE OF ODISHA<br>GYANENDRA KHUNTIA @ GYANENDRA KUMAR KHUNTIA | ARUJIT MISHRA             | //<br>//0                             |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 172 | D-CRLMC/2685/2025                   | AJAY KUMAR BOITAI<br>JADUMANI GIRI                             | ARIJEET MISHRA            | //<br>GHAGARBEDA /27 /2024            |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 173 | D-CRLMC/2690/2025                   | STATE OF ODISHA<br>BABINA@SUDHANSU BEHERA                      | DEEPAK KU SAHOO           | //<br>KENDRAPARA /187 /2023           |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 174 | D-CRLMC/2693/2025<br>CRLMC/372/2025 | STATE OF ODISHA<br>GOURI SHANKAR BEHERA                        | RAKESH BEHERA             | //<br>MAHILA PS SAMBALPUR /52 /2020   |                          |
|     |                                     | VS   | VS                        | S.D.J.M.,SAMBALPUR(Sambalpur)         |                          |
| 175 | D-CRLMC/2711/2025                   | STATE OF ODISHA<br>AJIT NIAL                                   | PRATIMA NAYAK             | GR/0002579/2020<br>BARGARH /276 /2020 |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 176 | D-CRLMC/2726/2025                   | STATE OF ODISHA<br>LALA @ LAL SAHU                             | SUSHANTA KUMAR JOSHI      | //<br>PATNAGARH /4 /2012              |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 177 | D-CRLMC/2730/2025                   | STATE OF ODISHA<br>ATALA@ATAL SAMANTA                          | BHABANI SHANKAR DASPARIDA | //<br>KHURDA P.S. /779 /2023          |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 178 | D-CRLMC/2735/2025                   | STATE OF ODISHA<br>AKSHYA @ AKSHAY KUMAR DEY                   | ARUN KUMAR BEHERA         | //<br>SPECIAL P.S.(ENERGY) /15 /2008  | AOR20220003422C202500012 |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 179 | D-CRLMC/2744/2025                   | STATE OF ODISHA<br>SOUMYA RANJAN MOHAPTRA                      | BHUBANESWAR DASH          | //<br>TIRTOL /140 /2016               |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 180 | D-CRLMC/2749/2025                   | STATE OF ODISHA<br>GOBINDA BHATRIA                             | JNYANANANDA PANDA         | //<br>KEGAON /157 /2019               |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
| 181 | D-CRLMC/2753/2025                   | STATE OF ODISHA<br>SUNIL KUMAR HANSDAH                         | PRABIN DAS                | //<br>PHIRINGIA /61 /2008             |                          |
|     |                                     | VS   | VS                        | ()                                    |                          |
|     |                                     | STATE OF ODISHA  |                           | //                                    |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                         | E-Filing No              |
|-----|-------------------|---|------------------------------|--|--------------------------|
| 182 | D-CRLMC/2756/2025 | GAGAN BIHARI JENA<br>VS<br>PRASANTI NAYAK                       | PATITAPABAN NATH<br>VS       | SOSO /64 /2022<br>()<br>//                   | AOR20230000492C202500003 |
| 183 | D-CRLMC/2758/2025 | KRUSHNA CHANDRA SAHOO@TUNA<br>VS<br>STATE OF ODISHA             | SHIB SHANKAR MOHANTY<br>VS   | DASPALLA /22 /2020<br>()<br>//               |                          |
| 184 | D-CRLMC/2777/2025 | LOKANATH MOHAPATRA<br>VS<br>STATE OF ODISHA                     | SWAGAT KUMAR SAHU<br>VS      | MAHILA P.S. BUXIBAZAR /107 /2021<br>()<br>// | AOR20220004593C202500008 |
| 185 | D-CRLMC/2779/2025 | JAYANTI BEJ<br>VS<br>STATE OF ODISHA                            | JAJATI KESHARI KHUNTIA<br>VS | BASUDEVPUR /186 /2021<br>()<br>//            |                          |
| 186 | D-CRLMC/2785/2025 | M/S. ASHRAYA CONSTRUCTION, KHURDA<br>VS<br>BASANTA KISHORE DASH | BISHNU PRASAD PRADHAN<br>VS  | / /0<br>()<br>//                             |                          |
| 187 | D-CRLMC/2789/2025 | M/S R.V.ENTERPRISERS PVT. LTD., KHURDA<br>VS<br>STATE OF ODISHA | AVIJIT PAL<br>VS             | / /0<br>()<br>//                             |                          |
| 188 | D-CRLMC/2793/2025 | JAGABANDHU NAYAK @ JAGANATH NAYAK<br>VS<br>STATE OF ODISHA      | SANTOSH KUMAR MAHANTY<br>VS  | DIGAPAHANDI /197 /2017<br>()<br>//           | AOD20240000242C202500026 |
| 189 | D-CRLMC/2797/2025 | MAHAR PRADHAN<br>VS<br>STATE OF ODISHA                          | TARA PRASAD MOHAPATRA<br>VS  | PURI SADAR /1 /1998<br>()<br>//              |                          |
| 190 | D-CRLMC/2799/2025 | SUHAGINI TUDU<br>VS<br>JANMEJOY TUDU                            | BHABANI SANKAR DAS<br>VS     | / /0<br>()<br>//                             |                          |
| 191 | D-CRLMC/2801/2025 | DEEPAK KUMAR SAHU<br>VS<br>STATE OF ODISHA                      | MIHIR KANTA RATH<br>VS       | RAJGANGPUR /144 /2013<br>()<br>//            |                          |
| 192 | D-CRLMC/2804/2025 | PUSPA DEVI THIRANI @ PUSHPA THIRANI<br>VS<br>SINDHU NAVIN       | KOUSIK ANANDA GURU<br>VS     | / /0<br>()<br>//                             |                          |
| 193 | D-CRLMC/2807/2025 | PRAKASH DALEI @ PRAKASH CHANDRA DALEI                           | BITAS KUMAR SWAIN            | JAGATPUR /475 /2024                          |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|-----------------------------|-------------------------|----------------------|-------------|
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 194 | D-CRLMC/2814/2025 | SASI PULAKA@P.SASHI         | SANJIB KUMAR BHANJADEO  | CHANDILI /81 /2012   |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 195 | D-CRLMC/2821/2025 | RASHMI RANJAN SWAIN         | KALI PRASAD MOHANTY     | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | BENUDHAR SAHOO              |                         | //                   |             |
| 196 | D-CRLMC/2825/2025 | SURYA NARAYAN PRADHAN       | SUSANTA KUMAR LENKA     | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 197 | D-CRLMC/2826/2025 | GOPINATH JENA               | MANAS KUMAR CHAND       | NANDIPADA /88 /2021  |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 198 | D-CRLMC/2837/2025 | PURNA CHANDRA THAKUR @ DAMB | ABHILASH MISHRA         | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 199 | D-CRLMC/2847/2025 | SUNAM CHANDRA PARICHHA      | BYOMAKESH TRIPATHY      | RAYAGADA /72 /2019   |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 200 | D-CRLMC/2851/2025 | RIWANA PULAKA@RIBANA PULAKA | SANJIB KUMAR BHANJADEO  | CHANDILI /81 /2012   |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 201 | D-CRLMC/2853/2025 | SANTANU NAYAK               | BYOMAKESH TRIPATHY      | BADACHANA /284 /2019 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 202 | D-CRLMP/2701/2025 | PUSHPANJALI BEHERA          | CHITTA RANJAN PATTNAIK  | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 203 | D-CRLMP/2747/2025 | TRINATH ROUT                | BHUBANESWAR DASH        | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |
|     |                   | STATE OF ODISHA             |                         | //                   |             |
| 204 | D-CRLMP/2781/2025 | MAMATA PRADHAN              | DIGAMBARA MISHRA        | / /0                 |             |
|     |                   | VS                          | VS                      | ()                   |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|--------------------|---|------------------------------------|--|--------------------------|
| 205 | D-CRLMP/2835/2025  | STATE OF ODISHA<br>SANDEEP KHOSLA<br>VS   | BIJAYA KUMAR RAGADA<br>VS          | //<br>//0<br>()                        |                          |
| 206 | D-CRLREV/2704/2025 | STATE OF ODISHA<br>SWARNAPRAVA BHUYAN<br>VS   | LOKESH GOURAB MAHARANA<br>VS       | //<br>//0<br>()                        |                          |
| 207 | D-CRLREV/2859/2025 | PRACHI TARA SAHOO<br>CHINMAYA PRUSTY<br>VS  | ROHIT RANJAN RAY<br>VS             | //<br>KHANDAGIRI P.S. /585 /2024<br>() |                          |
| 208 | D-FAO/3502/2025    | STATE OF ODISHA<br>THE MANAGER LEGAL, M/S THE NEW INDIA ASSURANCE CO.LTD.,CUTTACK<br>VS | BNOR CAJMOHAPATRA<br>VS            | //<br>//<br>()                         |                          |
| 209 | D-ITA/3677/2025    | BALARAM BARIK<br>PRINCIPAL COMMISSIONER OF INCOME TAX,BHUBANESHWAR                      | ANBWAERHANDRA MOHANTY,SR.S.C<br>VS | //<br>//<br>()                         | AOD20220001916C202500001 |
| 210 | D-LAA/3613/2025    | SIMRAN INFRATECH PVT LTD,<br>PRAHALLAD HARIJAN<br>VS                                    | GAJENDRANATH ROUT<br>VS            | //<br>//<br>()                         | AOR20220004106C202500007 |
| 211 | D-MACA/3474/2025   | LAND ACQUISITION OFFICER,KALAHANDI<br>RELIANCE GENERAL INSURANCE CO.LTD.,BBSR<br>VS     | SUBRAT SATPATHY<br>VS              | //<br>//<br>()                         |                          |
| 212 | D-MACA/3533/2025   | KADIALU BABAI<br>BINAY BHUSAN NAYAK<br>VS   | UMESH PRASAD MISHRA<br>VS          | //<br>//<br>()                         |                          |
| 213 | D-MACA/3557/2025   | LAXMIDHAR PUHAN<br>NEW INDIA ASSURANCE CO. LTD., CUTTACK<br>VS                          | PRASANT KUMAR MISHRA<br>VS         | //<br>//<br>()                         |                          |
| 214 | D-MACA/3587/2025   | SUBRAT SUBUDHI<br>KAILASH PANDA<br>VS   | HIMANSHU SEKHAR MISHRA<br>VS       | //<br>//<br>()                         |                          |
| 215 | D-MATA/3567/2025   | PURNA KHETY<br>KARMI MURMU<br>VS  | AKSHAYA KUMAR SAHOO<br>VS          | //<br>//<br>()                         |                          |
|     |                    | JADUNATH HANSDA   |                                    | //                                     |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|------------------------------------|----------------------|--------------------------|
| 216 | D-OTAPL/3480/2025  | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESHWAR<br>VS<br>M/S SERAJUDDIN AND CO      | ANSHU KANTI SATAPATHY,SR.SC<br>VS  | //<br>0<br>//        | AOR20220001780C202500001 |
| 217 | D-OTAPL/3561/2025  | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESHWAR<br>VS<br>M/S K K RESOURCES PVT LTD. | ANSHU KANTI SATAPATHY,SR.S.C<br>VS | //<br>0<br>//        | AOR20220001780C202500002 |
| 218 | D-OTAPL/3611/2025  | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BHUBANESHWAR<br>VS<br>M/S SERAJUDDIN AND CO      | ANSHU KANTI SATAPATHY,SR.S.C<br>VS | //<br>0<br>//        | AOR20220001780C202500003 |
| 219 | D-RPFAM/3602/2025  | BABI SENAPATI<br>VS<br>SANGITA SENAPATI   | BIBHU PRASAD MOHANTY<br>VS         | //<br>0<br>//        |                          |
| 220 | D-RPFAM/3617/2025  | DAMBARUDHAR MOHAPATRA<br>VS<br>SAGARIKA PATI  | PRAKASH KUMAR SAMAL<br>VS          | //<br>0<br>//        |                          |
| 221 | D-RPFAM/3652/2025  | OMM AMRIT PATI<br>VS<br>VIVEKANANDA PATI  | SATYA SHIVA DASH<br>VS             | //<br>0<br>//        |                          |
| 222 | D-RSA/3581/2025    | LOHITA ROUT<br>VS<br>SURESH CHANDRA ROUT  | NIHAR RANJAN MOHANTY<br>VS         | //<br>0<br>//        |                          |
| 223 | D-RSA/3631/2025    | BASANTA MANJARI PATTNAIK<br>VS<br>CHANDRASEKHAR MOHANTY                               | SOURAV SUMAN BHUYAN<br>VS          | //<br>0<br>//        |                          |
| 224 | D-RSA/3637/2025    | BASANTA MANJARI PATTNAAIK<br>VS<br>CHANDRASEKHAR MOHANTY                              | SOURAV SUMAN BHUYAN<br>VS          | //<br>0<br>//        |                          |
| 225 | D-RSA/3640/2025    | BASANTA MANJARI PATTNAIK<br>VS<br>CHANDRASEKHAR MOHANTY                               | SOURAV SUMAN BHUYAN<br>VS          | //<br>0<br>//        |                          |
| 226 | D-RVWPET/3642/2025 | BANITA BEHERA<br>VS<br>STATE OF ODISHA  | ADV.<br>VS                         | //<br>0<br>//        |                          |
| 227 | D-TRP(C)/3408/2025 | PRATIMA ROUT @ PRATIMA BISWAL   | SURESH CHANDRA PRADHAN             | //                   | AOR20220003509C202500012 |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------------------------|--|-------------------------|----------------------|--------------------------|
|     |                                      | VS   | VS                      | ()                   |                          |
| 228 | D-TRPCRL/2776/2025                   | DILLIP KUMAR BISWAL<br>TARUNA KUMAR NAYAK                        | BIKRAM KISHORE NAYAK    | //<br>//0            |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 229 | D-WA/3450/2025                       | SUMITRA MALLICK @ NAYAK<br>NIKALAS @ NICALAS KHOSLA              | NEELAKANTHA PANDA       | //<br>//             |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 230 | D-WA/3481/2025                       | STATE OF ODISHA<br>STATE OF ODISHA                               | SAROJ KUMAR JEE,A.G.A   | //<br>//             | LOD20240000194C202500068 |
|     |                                      | VS   | VS                      | ()                   |                          |
| 231 | D-WA/3488/2025                       | HARAMOHAN MOHANTY<br>STATE OF ODISHA                             | SAROJ KUMAR JEE, A.G.A. | //<br>//             | LOD20240000200C202500069 |
|     |                                      | VS   | VS                      | ()                   |                          |
| 232 | D-WA/3528/2025                       | PRASANTA KUMAR SAHOO<br>ICAR-AGRICULTURAL TECHNOLOGY APPLICATION | RESORADAN MOHANTY       | //<br>//             |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 233 | D-WP(C)/3386/2025<br>WP(C)/2827/2025 | DR. SANJAY KUMAR MOHANTY<br>PRAFULLA CHANDRA PATI                | JAGAMOHAN PATTANAİK     | //<br>//             | AOR20220001586C202500005 |
|     |                                      | VS   | VS                      | ()                   |                          |
| 234 | D-WP(C)/3387/2025                    | STATE OF ODISHA<br>SANJUKTA SAHOO                                | SITANSU MOHAN SINGH     | //<br>//             |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 235 | D-WP(C)/3388/2025<br>WP(C)/2804/2025 | STATE OF ODISHA<br>GANGADHAR JENA                                | SITANSU MOHAN SINGH     | //<br>//             |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 236 | D-WP(C)/3389/2025                    | STATE OF ODISHA<br>SATYA RANJAN MALLICK                          | JAGAMOHAN PATTANAİK     | //<br>//             | AOR20220001586C202500007 |
|     |                                      | VS   | VS                      | ()                   |                          |
| 237 | D-WP(C)/3390/2025                    | UNION OF INDIA<br>GANGADHAR JENA                                 | SITANSU MOHAN SINGH     | //<br>//             |                          |
|     |                                      | VS   | VS                      | ()                   |                          |
| 238 | D-WP(C)/3391/2025                    | STATE OF ODISHA<br>VEDANTA LIMITED,SEZ, JHARSUGUDA               | PRASHANTA KUMAR NAYAK   | //<br>//             | AOD20240000333C202500006 |
|     |                                      | VS   | VS                      | ()                   |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :27/01/2025**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                                 | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b> | <b>E-Filing No</b>       |
|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------------|
| 239       | D-WP(C)/3392/2025        | UNION OF INDIA<br>RASHMITA MOHANTY<br>VS<br>STATE OF ODISHA | SITANSU MOHAN SINGH<br>VS      | //<br>//<br>()              |                          |
| 240       | D-WP(C)/3393/2025        | PRADEEP KUMAR RATH<br>VS<br>STATE OF ODISHA                 | JAGAMOHAN PATTANAIAK<br>VS     | //<br>()                    | AOR20220001586C202500008 |
| 241       | D-WP(C)/3394/2025        | GANGADHAR JENA<br>VS<br>STATE OF ODISHA                     | SITANSU MOHAN SINGH<br>VS      | //<br>()                    |                          |
| 242       | D-WP(C)/3395/2025        | GANGADHAR JENA<br>VS<br>STATE OF ODISHA                     | SITANSU MOHAN SINGH<br>VS      | //<br>()                    |                          |
| 243       | D-WP(C)/3396/2025        | GANGADHAR JENA<br>VS<br>STATE OF ODISHA                     | SITANSU MOHAN SINGH<br>VS      | //<br>()                    |                          |
| 244       | D-WP(C)/3397/2025        | GANGADHAR JENA<br>VS<br>STATE OF ODISHA                     | SITANSU MOHAN SINGH<br>VS      | //<br>()                    |                          |
| 245       | D-WP(C)/3398/2025        | DR. TAPAN KUMAR PRADHAN<br>VS<br>UNION OF INDIA             | IN PERSON<br>VS                | //<br>()                    | LOD20240000124C202500001 |
| 246       | D-WP(C)/3399/2025        | M/S. MACKINTOSH BURN LTD.,KOLKATA<br>VS<br>STATE OF ODISHA  | PRABODHA CHANDRA NAYAK<br>VS   | //<br>()                    | AOR20220001657C202500007 |
| 247       | D-WP(C)/3400/2025        | GANGADHAR JENA<br>VS<br>STATE OF ODISHA                     | SITANSU MOHAN SINGH<br>VS      | //<br>()                    |                          |
| 248       | D-WP(C)/3401/2025        | SUBRATA KUMAR MAHAPATRA<br>VS<br>STATE OF ODISHA            | DIBYARANJAN BEHERA<br>VS       | //<br>()                    |                          |
| 249       | D-WP(C)/3402/2025        | RAKOTI PRATYUSHA<br>VS<br>INDIAN OVERSEAS BANK              | MANAS KUMAR SWAIN<br>VS        | //<br>()                    | AOD20220004218C202500002 |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------------------------|---|---------------------------|----------------------|--------------------------|
| 250 | D-WP(C)/3403/2025                    | GANGADHAR JENA<br>VS<br>STATE OF ORISSA   | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//        |                          |
| 251 | D-WP(C)/3404/2025<br>WP(C)/2829/2025 | GANGADHAR JENA<br>VS<br>STATE OF ORISSA   | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//        |                          |
| 252 | D-WP(C)/3405/2025                    | GANGADHAR JENA<br>VS<br>STATE OF ODISHA   | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//        |                          |
| 253 | D-WP(C)/3406/2025                    | SWADESH BUSINESS SOLUTION PRIVATE LIMITED, BAUBERISWAR<br>VS<br>STATE OF ODISHA | BAUBERISWAR<br>VS         | //<br>0<br>//        | AOR20220001462C202500006 |
| 254 | D-WP(C)/3407/2025                    | GANGADHAR JENA<br>VS<br>STATE OF ORISSA   | SITANSU MOHAN SINGH<br>VS | //<br>0<br>//        |                          |
| 255 | D-WP(C)/3409/2025<br>WP(C)/2795/2025 | BRAJA BAHLLAV BRAHMA<br>VS<br>STATE OF ODISHA                                   | LALATENDU SAMAL<br>VS     | //<br>0<br>//        |                          |
| 256 | D-WP(C)/3410/2025                    | NIRANJAN BEHERRA<br>VS<br>STATE OF ODISHA                                       | RAMA KRISHNA NAIK<br>VS   | //<br>0<br>//        |                          |
| 257 | D-WP(C)/3411/2025                    | TIKELAL KUMBHAR<br>VS<br>STATE OF ODISHA  | ANIL KUMAR DAS<br>VS      | //<br>0<br>//        |                          |
| 258 | D-WP(C)/3412/2025<br>WP(C)/2805/2025 | DILLIP KUMAR PATRA<br>VS<br>STATE OF ODISHA                                     | TRILOCHAN NANDA<br>VS     | //<br>0<br>//        |                          |
| 259 | D-WP(C)/3413/2025<br>WP(C)/2831/2025 | BHAGIRATHI DAKUA<br>VS<br>STATE OF ODISHA                                       | ANIL KUMAR DAS<br>VS      | //<br>0<br>//        |                          |
| 260 | D-WP(C)/3414/2025                    | RAMESH CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                   | ANIL KUMAR DAS<br>VS      | //<br>0<br>//        |                          |
| 261 | D-WP(C)/3416/2025                    | SIBA PRASAD RAY   | ANIL KUMAR DAS            | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                       | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|--|--------------------------|----------------------|-------------|
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 262 | D-WP(C)/3418/2025 | SANJEEB ROUT                               | RAJIB RATH               | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 263 | D-WP(C)/3420/2025 | ASHISH KUMAR SAHOO                         | ARIJEET MISHRA           | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | THE COLLECTOR, KENDRAPARA                  |                          | //                   |             |
| 264 | D-WP(C)/3421/2025 | SANKARSAN DAS                              | ARIJEET MISHRA           | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | THE COLLECTOR, BHADRAK                     |                          | //                   |             |
| 265 | D-WP(C)/3423/2025 | KAILASH CHANDRA BEHERA                     | JATINDRA KUMAR MOHAPATRA | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | THE COLLECTOR, CUTTACK                     |                          | //                   |             |
| 266 | D-WP(C)/3425/2025 | SASMITA DAS ADHIKARI                       | BISWAJIT MOHAPATRA       | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 267 | D-WP(C)/3426/2025 | AMITA PRADHAN                              | DIPTI RANJAN SWAIN       | //                   |             |
|     | WP(C)/2807/2025   | VS   | VS                       | 0                    |             |
|     |                   | EXECUTIVE ENGINEER, TPCODL , CDD-1,CUTTACK |                          | //                   |             |
| 268 | D-WP(C)/3431/2025 | ANDRIYA KUMAR DIGAL                        | ASHIT KUMAR DASH         | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 269 | D-WP(C)/3432/2025 | SADASIBA GAUDA                             | MIHIR KANTA RATH         | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 270 | D-WP(C)/3433/2025 | JITENDRA KUMAR SAHOO                       |                          | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 271 | D-WP(C)/3434/2025 | NARAYAN MAJHI                              | TUSHAR KANTA NAYAK       | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |
|     |                   | STATE OF ODISHA                            |                          | //                   |             |
| 272 | D-WP(C)/3435/2025 | NIKHILA KUMAR MOHANTY @ LUTU MOHANTY       | MIHIR KANTA RATH         | //                   |             |
|     |                   | VS   | VS                       | 0                    |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------------------------|---|-----------------------------|----------------------|-------------|
| 273 | D-WP(C)/3436/2025                    | STATE OF ODISHA<br>RAJIB LOCHAN GAHIR<br>VS                             | KHAGESWAR BEHERA<br>VS      | //<br>//<br>0        |             |
| 274 | D-WP(C)/3437/2025                    | STATE OF ODISHA<br>SASMITA MOHANTY<br>VS                                | BIRAJA PRASAD NANDA<br>VS   | //<br>//<br>0        |             |
| 275 | D-WP(C)/3438/2025<br>WP(C)/2843/2025 | STATE OF ODISHA<br>M/S. TRL KROSAKI REFRACTORIES LIMITED, BELPADA<br>VS | SHRADI PRASAD SARANGI<br>VS | //<br>//<br>0        |             |
| 276 | D-WP(C)/3439/2025                    | UNION OF INDIA<br>BALGOPAL PANDA<br>VS                                  | SOUMYA MISHRA<br>VS         | //<br>//<br>0        |             |
| 277 | D-WP(C)/3440/2025                    | STATE OF ODISHA<br>TUSARIKANTI SAHOO<br>VS                              | BADRINARAYAN PANDA<br>VS    | //<br>//<br>0        |             |
| 278 | D-WP(C)/3442/2025                    | STATE OF ODISHA<br>RAMDAS KISKU<br>VS                                   | MAHESWAR MOHANTY<br>VS      | //<br>//<br>0        |             |
| 279 | D-WP(C)/3443/2025                    | STATE OF ODISHA<br>BIJAYA KUMAR BISWAL<br>VS                            | BADRINARAYAN PANDA<br>VS    | //<br>//<br>0        |             |
| 280 | D-WP(C)/3444/2025                    | REGIONAL MANAGER, STATE BANK OF INDIA, BBSR<br>LOKESH PASARI<br>VS      | ASHIS KUMAR MISHRA<br>VS    | //<br>//<br>0        |             |
| 281 | D-WP(C)/3445/2025                    | THE STATE OF ODISHA<br>ANADI CHARAN BEHERA<br>VS                        | SOUMYA MISHRA<br>VS         | //<br>//<br>0        |             |
| 282 | D-WP(C)/3446/2025                    | STATE OF ODISHA<br>BIJAY KUMAR KUJUR<br>VS                              | MAHESWAR MOHANTY<br>VS      | //<br>//<br>0        |             |
| 283 | D-WP(C)/3447/2025                    | STATE OF ODISHA<br>SHRADHANJALI PRADHAN<br>VS                           | ATUL TRIPATHY<br>VS         | //<br>//<br>0        |             |
|     |                                      | STATE OF ODISHA   |                             | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-----------------------------|----------------------|-------------|
| 284 | D-WP(C)/3448/2025 | SANJIB KUMAR PADHAN<br>VS<br>STATE OF ODISHA  | AKSHAYA KUMAR JENA<br>VS    | //<br>0<br>//        |             |
| 285 | D-WP(C)/3451/2025 | SANGITA NAYAK<br>VS<br>STATE OF ODISHA  | BIBHUTI BHUSAN MISHRA<br>VS | //<br>0<br>//        |             |
| 286 | D-WP(C)/3452/2025 | PPS TRADING AND TRANSPORT LOGISTICS, MAHANSI<br>VS<br>STATE BANK OF INDIA, SME BRANCH, LINK ROAD, CUTTACK | SUDHARTHA DAS<br>VS         | //<br>0<br>//        |             |
| 287 | D-WP(C)/3453/2025 | MANAS RANJAN BALI<br>VS<br>STATE OF ODISHA  | ATUL TRIPATHY<br>VS         | //<br>0<br>//        |             |
| 288 | D-WP(C)/3454/2025 | M.N PADMALOCHAN SAHOO<br>VS<br>STATE OF ODISHA  | AKSHAYA KUMAR JENA<br>VS    | //<br>0<br>//        |             |
| 289 | D-WP(C)/3455/2025 | CHITTARANJAN PATTNAIK<br>VS<br>COLLECTOR, KHURDA  | NEELAKANTHA PANDA<br>VS     | //<br>0<br>//        |             |
| 290 | D-WP(C)/3456/2025 | RAJAT KUMAR PADHAN<br>VS<br>STATE OF ODISHA   | AKSHAYA KUMAR JENA<br>VS    | //<br>0<br>//        |             |
| 291 | D-WP(C)/3458/2025 | SHOBHARAM TANDI<br>VS<br>STATE OF ODISHA  | ATUL TRIPATHY<br>VS         | //<br>0<br>//        |             |
| 292 | D-WP(C)/3459/2025 | ARUN KUMAR MOHAPATRA<br>VS<br>ADDL COMMISSIONER , ADDL REVISION COURT NO IV                               | NAGEN KUMAR BARIK<br>VS     | //<br>0<br>//        |             |
| 293 | D-WP(C)/3460/2025 | LAXMIPRIYA PATRA<br>VS<br>STATE OF ODISHA   | ATUL TRIPATHY<br>VS         | //<br>0<br>//        |             |
| 294 | D-WP(C)/3461/2025 | ANIL KUMAR MISHRA<br>VS<br>STATE OF ODISHA  | ASHOK KUMAR SWAIN<br>VS     | //<br>0<br>//        |             |
| 295 | D-WP(C)/3462/2025 | RIYA SETH   | NAGEN KUMAR BARIK           | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|-------------------------|----------------------|--------------------------|
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR |                         | //                   |                          |
| 296 | D-WP(C)/3463/2025 | ASHOKE CHAKRABORTY   | ANKITA MUKHERJI         | //                   |                          |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 297 | D-WP(C)/3464/2025 | PRAMOD KUMAR SAHOO   | SOUBHAGYA KUMAR DASH    | //                   | AOR20220001631C202500023 |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 298 | D-WP(C)/3465/2025 | MANAGER CLAIMS CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD     | SRINIVAS B DUTTA        | //                   |                          |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | AMARDEEP AGRAWALLA   |                         | //                   |                          |
| 299 | D-WP(C)/3466/2025 | JAGABANDHU SAHU  | SOUBHAGYA KUMAR DASH    | //                   | AOR20220001631C202500024 |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 300 | D-WP(C)/3467/2025 | BHARAT BHUSHAN PANDA   | SUBHAM AGRAWAL          | //                   | AOR20220001380C202500002 |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 301 | D-WP(C)/3469/2025 | BHARAT BHUSHAN PANDA   | SUBHAM AGRAWAL          | //                   | AOR20220001380C202500004 |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 302 | D-WP(C)/3470/2025 | BHARAT BHUSHAN PANDA   | SUBHAM AGRAWAL          | //                   | AOR20220001380C202500003 |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 303 | D-WP(C)/3472/2025 | SUDHANSU BHUSAN SWAIN  | SAI SUBHAM              | //                   |                          |
|     | WP(C)/2808/2025   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 304 | D-WP(C)/3476/2025 | ARATI GADANAYAK  | SUJATA JENA             | //                   |                          |
|     | WP(C)/2819/2025   | VS   | VS                      | ()                   |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 305 | D-WP(C)/3477/2025 | BUDHESWAR GOUDA  | KARUNAKAR JENA          | //                   |                          |
|     |                   | VS   | VS                      | ()                   |                          |
|     |                   | UNION OF INDIA   |                         | //                   |                          |
| 306 | D-WP(C)/3478/2025 | NILAKANTHA MAHAPATRA   | SAILABALA JENA          | //                   |                          |
|     |                   | VS   | VS                      | ()                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|-----------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/3479/2025 | STATE OF ODISHA<br>KOYEL BANERJEE<br>VS<br>UNION OF INDIA               | SAILABALA JENA<br>VS        | //<br>//<br>0<br>//  |                          |
| 308 | D-WP(C)/3482/2025 | SABITA MADHUAL<br>VS<br>STATE OF ODISHA                                 | RAMA KRISHNA BISOI<br>VS    | //<br>0<br>//        | AOD20240000311C202500001 |
| 309 | D-WP(C)/3483/2025 | M/S. ANIL KUMAR PRUSTY<br>VS<br>COMMISSIONER OF CT AND GST, ODISHA      | KSHIROD KUMAR SAHOO<br>VS   | //<br>0<br>//        | AOR20220001352C202500009 |
| 310 | D-WP(C)/3484/2025 | THE ELECTRICAL SECTION OFFICER (ESO), P.H.D, TP<br>VS<br>MITHILA BEHERA | PROSANTA SAMBOL<br>VS       | //<br>0<br>//        |                          |
| 311 | D-WP(C)/3485/2025 | BIKRAMJIT MANGARAJ<br>VS<br>STATE OF ODISHA                             | RAMDAS ACHARY<br>VS         | //<br>0<br>//        |                          |
| 312 | D-WP(C)/3486/2025 | DR. URMILA MISHRA<br>VS<br>STATE OF ODISHA                              | RAMDAS ACHARY<br>VS         | //<br>0<br>//        |                          |
| 313 | D-WP(C)/3487/2025 | JAYANTA KUMAR SOREN<br>VS<br>STATE OF ODISHA                            | SAMEER KUMAR DAS<br>VS      | //<br>0<br>//        |                          |
| 314 | D-WP(C)/3489/2025 | DR. RAMA CHANDRA ROUT<br>VS<br>STATE OF ODISHA                          | RAMDAS ACHARY<br>VS         | //<br>0<br>//        |                          |
| 315 | D-WP(C)/3490/2025 | PARIJEET SENGUPTA<br>VS<br>STATE OF ODISHA                              | DINESH KUMAR PANDA<br>VS    | //<br>0<br>//        |                          |
| 316 | D-WP(C)/3491/2025 | TAPAS KUMAR DAS<br>VS<br>STATE OF ODISHA                                | SAMEER KUMAR DAS<br>VS      | //<br>0<br>//        |                          |
| 317 | D-WP(C)/3492/2025 | SURYAKANTA DAS<br>VS<br>STATE OF ODISHA                                 | SURENDRA PRASAD BARIK<br>VS | //<br>0<br>//        |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|--------------------------------|----------------------|--------------------------|
| 318 | D-WP(C)/3493/2025 | ABHIMANYU PARIDA<br>VS<br>STATE OF ODISHA   | ABHIRAM SWAIN<br>VS            | //<br>0<br>//        |                          |
| 319 | D-WP(C)/3495/2025 | BIDYADHAR MOHANTY<br>VS<br>STATE OF ODISHA  | LAXMAN PRADHAN<br>VS           | //<br>0<br>//        |                          |
| 320 | D-WP(C)/3496/2025 | SANTOSH KUMAR GUPTA<br>VS<br>DISTRICT CONSUMER DISPUTE REDRESSAL, NUAPADA   | SURAJ MOHANTY<br>VS            | //<br>0<br>//        |                          |
| 321 | D-WP(C)/3497/2025 | M/S. SEVEN HILLS ESTATE LTD., SIBASURUBALI, PURI<br>VS<br>ORISSA STATE CONSUMER DISPUTE REDRESSAL COMMISSION, BIDANASI, CUTTACK | ANASANT KISHOR RAY<br>VS       | //<br>0<br>//        |                          |
| 322 | D-WP(C)/3499/2025 | KRISHNA MADHAB NAIK<br>VS<br>SUJATA NAYAK   | SUDHASHREE PASAYAT<br>VS       | //<br>0<br>//        |                          |
| 323 | D-WP(C)/3500/2025 | RAMESH CHANDRA PUSPALAKA<br>VS<br>THE STATE OF ODISHA   | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>0<br>//        |                          |
| 324 | D-WP(C)/3503/2025 | BIRABARA BEHERA<br>VS<br>STATE OF ODISHA  | SUBASH CHANDRA PUSPALAKA<br>VS | //<br>0<br>//        |                          |
| 325 | D-WP(C)/3504/2025 | SATYABHAMA SUNDARAY<br>VS<br>STATE OF ODISHA  | AJAYA KUMAR NANDA<br>VS        | //<br>0<br>//        |                          |
| 326 | D-WP(C)/3506/2025 | GUNTHA DAS<br>VS<br>STATE OF ODISHA   | NIRANJAN SINGH (1)<br>VS       | //<br>0<br>//        |                          |
| 327 | D-WP(C)/3509/2025 | RASHMIRANJAN PATSANI<br>VS<br>GOVT OF INDIA   | LINGARAJ SARANGI<br>VS         | //<br>0<br>//        |                          |
| 328 | D-WP(C)/3510/2025 | DHARAM @ DARAM PRASAD NAIK<br>VS<br>ARATI NAIK @ ARATI BANJARA  | DHANANJAYA MUND<br>VS          | //<br>0<br>//        |                          |
| 329 | D-WP(C)/3512/2025 | RAJ KISHORE SAHOO   | BISWABIHARI MOHANTY            | //                   | AOR20220001789C202500004 |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|--------------------------|----------------------|--------------------------|
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 330 | D-WP(C)/3513/2025 | ANJANA KUMAR PADHY   | BISWABIHARI MOHANTY      | //                   | AOR20220001789C202500003 |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 331 | D-WP(C)/3514/2025 | DEEPAK KUMAR GANTAYAT  | ANJAN KUMAR BISWAL       | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 332 | D-WP(C)/3515/2025 | M/S. SPARKTECH, ENGINEERING AND CONSTRUCTION                         | DEEPAK KUMAR SAHOO       | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | AUTHORISED OFFICER, PEGASUS ASSETS RECONSTRUCTION PVT. LTD., KOLKATA |                          | //                   |                          |
| 333 | D-WP(C)/3517/2025 | PARIKHITA SAHOO  | ASHOK KUMAR SARANGI      | //                   |                          |
|     | WP(C)/2840/2025   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 334 | D-WP(C)/3518/2025 | DILIP KUMAR NANDA  | BRAJA KISHOR PANDA       | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 335 | D-WP(C)/3519/2025 | SURESH CHANDRA MANDAL  | BRAJA KISHOR PANDA       | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 336 | D-WP(C)/3522/2025 | SASHIREKHA MANDAL  | MANAS RANJAN BAUG        | //                   | AOR20220002374C202500012 |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | SETTLEMENT OFFICER, OFFICE OF THE MAJOR SETTLEMENT                   |                          | //                   |                          |
| 337 | D-WP(C)/3523/2025 | ROJALIN PARIDA   | SUDHIR KUMAR MALLICK     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 338 | D-WP(C)/3524/2025 | LALA CHANDRAKANTA CHAND  | PRAFULLA KUMAR MOHAPATRA | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 339 | D-WP(C)/3525/2025 | SACHINDRANATH MOHANTA  | NIRANJAN LENKA           | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |
|     |                   | STATE OF ODISHA  |                          | //                   |                          |
| 340 | D-WP(C)/3526/2025 | JYOTIRMAYEE DAS  | SUDHIR KUMAR MALLICK     | //                   |                          |
|     |                   | VS   | VS                       | ()                   |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|----------------------------|----------------------|--------------------------|
| 341 | D-WP(C)/3527/2025 | STATE OF ODISHA<br>KALPANA SAHOO<br>VS<br>UNION OF INDIA     | AMIYA BHUSAN DASH<br>VS    | //<br>//<br>0<br>//  |                          |
| 342 | D-WP(C)/3530/2025 | DILESWAR NAIK<br>VS<br>UNION OF INDIA                        | MONOMOY BASU<br>VS         | //<br>0<br>//        |                          |
| 343 | D-WP(C)/3531/2025 | PARBATI ACHARYA<br>VS<br>STATE OF ODISHA                     | SUDHIR KUMAR MALLICK<br>VS | //<br>0<br>//        |                          |
| 344 | D-WP(C)/3532/2025 | LAXMIPRIYA BARIK<br>VS<br>STATE OF ODISHA                    | SUDHIR KUMAR MALLICK<br>VS | //<br>0<br>//        |                          |
| 345 | D-WP(C)/3534/2025 | AMIYA KUMAR PATTNAYAK<br>VS<br>STATE OF ODISHA               | SWADHIN KESARI SINGH<br>VS | //<br>0<br>//        |                          |
| 346 | D-WP(C)/3535/2025 | SUKANTA KUMAR SAHU<br>VS<br>STATE OF ODISHA                  | SWAGAT KUMAR SAHU<br>VS    | //<br>0<br>//        | AOR20220004593C202500007 |
| 347 | D-WP(C)/3536/2025 | BIPIN KUMAR<br>VS<br>UNION OF INDIA                          | RANJIT MOHANTY<br>VS       | //<br>0<br>//        | AOD20240000639C202500006 |
| 348 | D-WP(C)/3542/2025 | LINGARAJ SAHOO<br>VS<br>STATE OF ODISHA                      | SASWATI MOHAPATRA<br>VS    | //<br>0<br>//        |                          |
| 349 | D-WP(C)/3543/2025 | MIRA RANI MAJUMDAR<br>VS<br>THE SUB COLLECTOR, NABARANGPUR   | TUKUNA KUMAR MISHRA<br>VS  | //<br>0<br>//        |                          |
| 350 | D-WP(C)/3544/2025 | M/S.PANIGRAHI RESTAURANT, BERHAMPUR<br>VS<br>STATE OF ODISHA | KOUSIK ANANDA GURU<br>VS   | //<br>0<br>//        |                          |
| 351 | D-WP(C)/3546/2025 | MD.ZAHIRULLAH<br>VS<br>STATE OF ODISHA                       | UMA CHARAN MISHRA<br>VS    | //<br>0<br>//        |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|-------------------------------|----------------------|-------------|
| 352 | D-WP(C)/3548/2025 | KUMUD CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 353 | D-WP(C)/3552/2025 | NIRAD KUMAR SAHOO<br>VS<br>UNION OF INDIA   | NIRANJAN LENKA<br>VS          | //<br>0<br>//        |             |
| 354 | D-WP(C)/3554/2025 | HARIHAR DASH<br>VS<br>STATE OF ODISHA   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 355 | D-WP(C)/3555/2025 | M/S.VIPUL LTD., BBSR<br>VS<br>STATE OF ODISHA   | ADISHA MOHANTY<br>VS          | //<br>0<br>//        |             |
| 356 | D-WP(C)/3559/2025 | PRAVAS BEHERA<br>VS<br>STATE OF ODISHA  | ANUP KUMAR PATTNAIK<br>VS     | //<br>0<br>//        |             |
| 357 | D-WP(C)/3560/2025 | JISHU KRUSHNA NAYAK<br>VS<br>STATE OF ODISHA  | PRAMOD KUMAR NAYAK<br>VS      | //<br>0<br>//        |             |
| 358 | D-WP(C)/3563/2025 | BISHNU PRIYA MOHANTY<br>VS<br>STATE OF ODISHA   | SHASHI BHUSAN JENA<br>VS      | //<br>0<br>//        |             |
| 359 | D-WP(C)/3569/2025 | NARENDRA MAJHI<br>VS<br>STATE OF ODISHA   | HAREKRUSHNA MAHARANA<br>VS    | //<br>0<br>//        |             |
| 360 | D-WP(C)/3571/2025 | BANAJYOSTNA PATTANAIK<br>VS<br>ADDL. COMNR, ADDL. REVISIONAL COURT - IV, ODISHA, BBSR | PRONoy MOHANTY<br>VS          | //<br>0<br>//        |             |
| 361 | D-WP(C)/3572/2025 | JHANJA SAHOO<br>VS<br>STATE OF ODISHA   | DEEPALI MAHAPATRA<br>VS       | //<br>0<br>//        |             |
| 362 | D-WP(C)/3574/2025 | ABHIMANYU PRADHAN<br>VS<br>STATE OF ODISHA  | JYOTIRMAY GUPTA<br>VS         | //<br>0<br>//        |             |
| 363 | D-WP(C)/3576/2025 | SABITRI NAYAK   | DEEPALI MAHAPATRA             | //                   |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|-------------------------|----------------------|--------------------------|
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 364 | D-WP(C)/3577/2025 | RAJASHREE MOHANTY                                      | KUNAL KUMAR SWAIN       | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 365 | D-WP(C)/3579/2025 | SANDHYA NAYAK  | DEEPALI MAHAPATRA       | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 366 | D-WP(C)/3580/2025 | PANKAJBASINI PANDA                                     | PRNOY MOHANTY           | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | ADDL. COMNR., ADDL. REVISIONAL COURT-IV, ODISHA, BBSR  |                         | //                   |                          |
| 367 | D-WP(C)/3582/2025 | DUARI PATRA  | BIBHUTI BHUSAN PANDA    | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 368 | D-WP(C)/3583/2025 | ALOK PANDA   | PRNOY MOHANTY           | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | ADDL. COMNR., ADDL. REVISIONAL COURT- IV, ODISHA, BBSR |                         | //                   |                          |
| 369 | D-WP(C)/3584/2025 | AMRITA BUILDERS AND DEVELOPERS PVT.LTD,                | JAGANNATH BHUYAN        | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 370 | D-WP(C)/3586/2025 | SUKADEV MOHAPATRA                                      | RAJENDRA KUMAR MUND     | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 371 | D-WP(C)/3589/2025 | MADHU NAG  | LAXMIKANTA MOHANTY      | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 372 | D-WP(C)/3590/2025 | BIRANCHI NATH DASH                                     | AMBIKA PRASAD MISHRA    | //                   | AOD20240000581C202500006 |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA  |                         | //                   |                          |
| 373 | D-WP(C)/3592/2025 | RUPAK PANDA  | PRNOY MOHANTY           | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
|     |                   | ADDL. COMNR, ADDL. REVISIONAL COURT-IV, ODISHA, BBSR   |                         | //                   |                          |
| 374 | D-WP(C)/3593/2025 | NARENDRA PRASAD BHOL                                   | BISWAJIT PRADHAN        | //                   | AOR20220001728C202500001 |
|     |                   | VS   | VS                      | 0                    |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|---|----------------------------|----------------------|-------------|
| 375 | D-WP(C)/3594/2025 | STATE OF ODISHA<br>KUMUDINI PANDA<br>VS                                 | LAXMIKANTA MOHANTY<br>VS   | //<br>//<br>0        |             |
| 376 | D-WP(C)/3598/2025 | STATE OF ODISHA<br>KANDURI MOHAPATRA<br>VS                              | MANAS KUMAR CHAND<br>VS    | //<br>//<br>0        |             |
| 377 | D-WP(C)/3599/2025 | STATE OF ORISSA<br>KUMAR CHANDRA MAHARATHA<br>VS                        | SESHDEV DASH<br>VS         | //<br>//<br>0        |             |
| 378 | D-WP(C)/3600/2025 | STATE OF ODISHA<br>SASHIKANTA SAHOO<br>VS                               | SOMANATH NANDA<br>VS       | //<br>//<br>0        |             |
| 379 | D-WP(C)/3603/2025 | ICICI BANK, BHADRAK<br>FIROZA BIBI<br>VS                                | SANJEEV UDGATA<br>VS       | //<br>//<br>0        |             |
| 380 | D-WP(C)/3605/2025 | STATE OF ODISHA<br>AJITA KUMAR PANDA<br>VS                              | GYANA RANJAN SETHI<br>VS   | //<br>//<br>0        |             |
| 381 | D-WP(C)/3606/2025 | STATE OF ODISHA<br>BASANTA KUMAR NAYAK<br>VS                            | SESHDEV DASH<br>VS         | //<br>//<br>0        |             |
| 382 | D-WP(C)/3608/2025 | STATE OF ODISHA<br>PURUSOTTAM BEHERA<br>VS                              | NITYANANDA BEHURIA<br>VS   | //<br>//<br>0        |             |
| 383 | D-WP(C)/3609/2025 | COMMISSIONER CUM SECY, EXCISE DEPT, BBSR<br>GANESH PRASAD PRADHAN<br>VS | DURGESH NARAYAN RATH<br>VS | //<br>//<br>0        |             |
| 384 | D-WP(C)/3612/2025 | STATE OF ORISSA<br>GANANATH PATTANAIK<br>VS                             | SESHDEV DASH<br>VS         | //<br>//<br>0        |             |
| 385 | D-WP(C)/3614/2025 | STATE OF ODISHA<br>SATYANARAYAN DAS<br>VS                               | SESHDEV DASH<br>VS         | //<br>//<br>0        |             |
|     |                   | STATE OF ODISHA   |                            | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2025

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|-------------------------------|----------------------|--------------------------|
| 386 | D-WP(C)/3616/2025 | ANIL SAHU<br>VS<br>STATE OF ODISHA                                 | ASISH KUMAR RAY<br>VS         | //<br>0<br>//        | AOD20230000467C202500006 |
| 387 | D-WP(C)/3620/2025 | PRAVAKARA MOHAPATRA<br>VS<br>STATE OF ODISHA                       | SESHADEV DASH<br>VS           | //<br>0<br>//        |                          |
| 388 | D-WP(C)/3621/2025 | M/S. CITY RESTAURANT, 1ST GATE, BERHAMPUR<br>VS<br>STATE OF ODISHA | KOUSIK ANANDA GURU<br>VS      | //<br>0<br>//        |                          |
| 389 | D-WP(C)/3622/2025 | MANAGOBINDA JENA<br>VS<br>STATE OF ODISHA                          | SESHADEV DASH<br>VS           | //<br>0<br>//        |                          |
| 390 | D-WP(C)/3623/2025 | JAGANNATH SAMAL<br>VS<br>STATE OF ODISHA                           | AMITABH MISHRA<br>VS          | //<br>0<br>//        |                          |
| 391 | D-WP(C)/3626/2025 | ARUN KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                        | SESHADEV DASH<br>VS           | //<br>0<br>//        |                          |
| 392 | D-WP(C)/3627/2025 | PRAKASH CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA                   | SESHADEV DASH<br>VS           | //<br>0<br>//        |                          |
| 393 | D-WP(C)/3628/2025 | M/S TATA STEEL LTD., MUMBAI<br>VS<br>THE UNION OF INDIA            | SARADA PRASANNA SARANGI<br>VS | //<br>0<br>//        |                          |
| 394 | D-WP(C)/3630/2025 | SUMANTH KUMAR PARIDA<br>VS<br>STATE OF ODISHA                      | SESHADEV DASH<br>VS           | //<br>0<br>//        |                          |
| 395 | D-WP(C)/3632/2025 | M/S TATA STEEL LTD., MUMBAI<br>VS<br>THE UNION OF INDIA            | SARADA PRASANNA SARANGI<br>VS | //<br>0<br>//        |                          |
| 396 | D-WP(C)/3633/2025 | BANSIDHAR PRADHAN<br>VS<br>STATE OF ORISSA                         | BIJAY KUMAR BEHERA<br>VS      | //<br>0<br>//        |                          |
| 397 | D-WP(C)/3634/2025 | BAIJAYANTA KUMAR PRADHAN   | SESHADEV DASH                 | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|-----------------------|-------------------------|----------------------|--------------------------|
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 398 | D-WP(C)/3635/2025 | DAMODAR GURU          | BIJAY KUMAR BEHERA      | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ORISSA       |                         | //                   |                          |
| 399 | D-WP(C)/3636/2025 | RAMESH CHANDRA PARIDA | SESHADEV DASH           | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 400 | D-WP(C)/3638/2025 | RAJKUMAR CHALAN       | BIJAY KUMAR BEHERA      | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ORISSA       |                         | //                   |                          |
| 401 | D-WP(C)/3641/2025 | PATITAPABAN SENAPATI  | SESHADEV DASH           | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 402 | D-WP(C)/3643/2025 | AJIT KUMAR ROUT       | SESHADEV DASH           | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 403 | D-WP(C)/3644/2025 | SANURAM BANCHHOR      | BIJAY KUMAR BEHERA      | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ORISSA       |                         | //                   |                          |
| 404 | D-WP(C)/3647/2025 | DR.AKSHAYA KUMAR KAR  | SUBHADUTTA ROUSTRAY     | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 405 | D-WP(C)/3650/2025 | DR.USHA BEHERA        | SUBHADUTTA ROUSTRAY     | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 406 | D-WP(C)/3651/2025 | BISHNU PRASAD SUBUDHI | BYOMAKESH TRIPATHY      | //                   |                          |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | ITISHREE BEHERA       |                         | //                   |                          |
| 407 | D-WP(C)/3654/2025 | RAJENDRA PRADHAN      | MANAS PATI              | //                   | AOR20220001535C202500017 |
|     |                   | VS                    | VS                      | 0                    |                          |
|     |                   | STATE OF ODISHA       |                         | //                   |                          |
| 408 | D-WP(C)/3655/2025 | BISHNU BEHERA         | ASISH KUMAR RAY         | //                   | AOD20230000467C202500005 |
|     |                   | VS                    | VS                      | 0                    |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|-----------------------------|----------------------|--------------------------|
| 409 | D-WP(C)/3657/2025 | STATE OF ODISHA<br>SUSANTA MALLICK<br>VS   | ASISH KUMAR RAY<br>VS       | //<br>//<br>()       | AOD20230000467C202500007 |
| 410 | D-WP(C)/3659/2025 | STTAE OF ODISHA<br>SASANA PURI KRUSHNA BENI<br>VS                                | BHASKAR CHANDRA PANDA<br>VS | //<br>//<br>()       |                          |
| 411 | D-WP(C)/3660/2025 | STATE OF ODISHA<br>DR.PRATIMA SARANGI<br>VS                                      | SUBHADUTTA ROURTRAY<br>VS   | //<br>//<br>()       |                          |
| 412 | D-WP(C)/3661/2025 | STATE OF ODISHA<br>G. ASHOK KUMAR<br>VS  | JAGAMOHAN PATTANAIAK<br>VS  | //<br>//<br>()       | AOR20220001586C202500011 |
| 413 | D-WP(C)/3662/2025 | CHAIRPERSON OF CBEC,NEW DELHI<br>NILAMANI DAS<br>VS                              | SESHADEV DASH<br>VS         | //<br>//<br>()       |                          |
| 414 | D-WP(C)/3663/2025 | STATE OF ODISHA<br>RUNULATA BARIK<br>VS  | SOURAV DAS<br>VS            | //<br>//<br>()       |                          |
| 415 | D-WP(C)/3665/2025 | STATE OF ODISHA<br>BALARAM TANDI<br>VS   | AJAYA KUMAR JENA<br>VS      | //<br>//<br>()       |                          |
| 416 | D-WP(C)/3667/2025 | STATE OF ODISHA<br>DR.BHAGIRATHI SAHU<br>VS                                      | SUBHADUTTA ROURTRAY<br>VS   | //<br>//<br>()       |                          |
| 417 | D-WP(C)/3668/2025 | STATE OF ODISHA<br>MOHAN BEHERA<br>VS  | MANAS RANJAN DHAL<br>VS     | //<br>//<br>()       |                          |
| 418 | D-WP(C)/3669/2025 | STATE OF ODISHA<br>TARA PRASANNA SAHOO<br>VS                                     | PRNOY MOHANTY<br>VS         | //<br>//<br>()       |                          |
| 419 | D-WP(C)/3670/2025 | ADDL. COMNR., ADDL. REVISIONAL COURT-IV, ODISHA, BBSR<br>DR.PRAMODINI HOTA<br>VS | SUBHADUTTA ROURTRAY<br>VS   | //<br>//<br>()       |                          |
|     |                   | STATE OF ODISHA  |                             | //                   |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|--|--|-------------------------------|--|--------------------------|
| 420 | D-WP(C)/3674/2025                      | SURENDRA BARIK<br>VS<br>STATE OF ODISHA                    | AKSHAYA KUMAR SUBUDHI<br>VS   | //<br>()<br>//                         |                          |
| 421 | D-WP(C)/3675/2025                      | PRADEEP KUMAR BHOI<br>VS<br>THE STATE OF ODISHA            | AKSHAYA KUMAR SAHOO<br>VS     | //<br>()<br>//                         |                          |
| 422 | D-WP(C)/3678/2025                      | KAMALAKANTA NAYAK<br>VS<br>STATE OF ODISHA                 | AKSHAYA KUMAR SAHOO<br>VS     | //<br>()<br>//                         |                          |
| 423 | D-WP(C)/3679/2025                      | SANJIB NAIK<br>VS<br>STATE OF ODISHA                       | AKSHAYA KUMAR SAHOO<br>VS     | //<br>()<br>//                         |                          |
| 424 | D-ABLAPL/2676/2025<br>ABLAPL/1072/2025 | AMARESH CHANDRA DAS<br>VS<br>STATE OF ODISHA               | RAKESH KUMAR SARANGI<br>VS    | JATNI P.S. /14 /2025<br>()<br>//       | AOR20220001665C202500008 |
| 425 | D-ABLAPL/2677/2025                     | RAJU @ RAJKISHORE MALLIK<br>VS<br>STATE OF ODISHA          | ASUTOSH TRIPATHY<br>VS        | DHENKANAL SADAR /872 /2024<br>()<br>// | AOR20220001648C202500010 |
| 426 | D-ABLAPL/2680/2025                     | MITHUN MALIK<br>VS<br>STATE OF ODISHA                      | ASHOK KUMAR SAHOO<br>VS       | NIKIRAI /394 /2024<br>()<br>//         |                          |
| 427 | D-ABLAPL/2682/2025                     | DEEPAK CHHOTARAY<br>VS<br>STATE OF ODISHA                  | ARIJEET MISHRA<br>VS          | AIR FIELD P.S. /6 /2025<br>()<br>//    |                          |
| 428 | D-ABLAPL/2684/2025<br>ABLAPL/1080/2025 | RAJU MANTHARA @ RAJENDRA MANTHARA<br>VS<br>STATE OF ODISHA | SURESH KUMAR JENA<br>VS       | DUNGURIPALI /102 /2024<br>()<br>//     |                          |
| 429 | D-ABLAPL/2686/2025                     | SABITRI ROUT @ MINU<br>VS<br>STATE OF ODISHA               | SALYADU ANIL KUMAR DORA<br>VS | KHARIAR /229 /2024<br>()<br>//         |                          |
| 430 | D-ABLAPL/2687/2025                     | BRAHMANANADA CHHOTARAY @ CHHATOI<br>VS<br>STATE OF ODISHA  | ARIJEET MISHRA<br>VS          | AIR FIELD P.S. /6 /2025<br>()<br>//    |                          |
| 431 | D-ABLAPL/2688/2025                     | PADMANABHAN PILLAI   | JAYDEEP PAL                   | LAXMISAGAR P.S. /19 /2025              |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL           | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE           | E-Filing No |
|-----|--|--------------------------------|-------------------------|--------------------------------|-------------|
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 432 | D-ABLAPL/2689/2025                     | BIKASH PRADHAN                 | BIRAJA PRASAD NANDA     | RENGALI (SAMBALPUR) /260 /2024 |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 433 | D-ABLAPL/2694/2025                     | RUDRA PRASAD PANDA             | MANORANJAN KHATUA       | DASARATHPUR /162 /2024         |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 434 | D-ABLAPL/2696/2025                     | NEHUR MAHAMMAD                 | RAKESH BEHERA           | TIGIRIA /294 /2024             |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 435 | D-ABLAPL/2699/2025                     | TOFAN @ TOPHAN KUMAR MAHANANDA | BIRAJA PRASAD NANDA     | RENGALI (SAMBALPUR) /260 /2024 |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 436 | D-ABLAPL/2700/2025<br>ABLAPL/1074/2025 | SUHAGAMANI @ SUHAGIMANI MURMU  | MAHES DAS               | Maitri Vihar PS /368 /2024     |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 437 | D-ABLAPL/2702/2025                     | RAJU HANTAL                    | JUGALA KISHORE PANDA    | CHITRAKONDA /155 /2023         |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 438 | D-ABLAPL/2705/2025                     | SAJAN PODDAR                   | AKSHAYA KUMAR SUBUDHI   | / /0                           |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 439 | D-ABLAPL/2707/2025                     | ISWAR MAHANTA                  | RAMESH CHANDRA MAHARANA | KALINGA NAGAR /17 /2025        |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 440 | D-ABLAPL/2708/2025                     | RANJIT BARIHA                  | JAGABANDHU SAHU         | KHAPRAKHOL /147 /2024          |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 441 | D-ABLAPL/2709/2025<br>ABLAPL/1066/2025 | AMIT KUMAR PANI                | AMIT KUMAR SAHU         | LAXMIPUR /179 /2024            |             |
|     |  | VS                             | VS                      | ()                             |             |
|     |  | STATE OF ODISHA                |                         | //                             |             |
| 442 | D-ABLAPL/2713/2025<br>ABLAPL/1062/2025 | DEBASISH MALLIK @ MALIK        | AMIT KUMAR SAHU         | AUL /26 /2025                  |             |
|     |  | VS                             | VS                      | ()                             |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/01/2025

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|--------------------|--|------------------------------------|--|--------------------------|
| 443 | D-ABLAPL/2715/2025 | STATE OF ODISHA<br>BARUNA BEHERA<br>VS   | SANTOSH KUMAR DWIVEDY<br>VS        | //<br>LAXMISAGAR P.S. /461 /2024<br>() |                          |
| 444 | D-ABLAPL/2717/2025 | STATE OF ODISHA<br>APALI BHUTIA<br>VS  | SALAUDDIN KHAN<br>VS               | //<br>PARJANG /518 /2024<br>()         | AOR20230000037C202500001 |
| 445 | D-ABLAPL/2719/2025 | STATE OF ODISHA<br>USHAMANI PATTANAIAK<br>VS   | KHAN MAHMOODUL HASAN NIAMATI<br>VS | //<br>BAGHAMARI /169 /2024<br>()       |                          |
| 446 | D-ABLAPL/2720/2025 | STATE OF ODISHA<br>JAGANATHA PRADHAN<br>VS   | AJIT CH MOHAPATRA<br>VS            | //<br>JAGATPUR /8 /2025<br>()          |                          |
| 447 | D-ABLAPL/2727/2025 | STATE OF ODISHA<br>MANORANJAN MOHAPATRA @ MANARANJAN<br>VS                               | KULDEEP MOHANTY<br>VS              | //<br>//<br>()                         | AOD20240000012C202500013 |
| 448 | D-ABLAPL/2733/2025 | STATE OF ODISHA<br>DIBYARANJAN MAIKAP @ KALIA<br>VS                                      | RAJENDRA NARAYAN ROUT<br>VS        | //<br>BONTH /166 /2022<br>()           | AOR20220001558C202500017 |
| 449 | D-ABLAPL/2736/2025 | STATE OF ODISHA<br>ASHISH PARIDA<br>VS   | DEBASISH SAMAL<br>VS               | //<br>DHAMNAGAR /27 /2025<br>()        |                          |
| 450 | D-ABLAPL/2740/2025 | STATE OF ODISHA<br>SUMATI MALIK<br>VS  | PRITAM KUMAR MALLICK<br>VS         | //<br>SORO /48 /2025<br>()             |                          |
| 451 | D-ABLAPL/2745/2025 | STATE OF ODISHA<br>DR. PREMANANDA BISWAL<br>VS   | SIBA RANJAN POLEI<br>VS            | //<br>BOLANGIR TOWN /907 /2024<br>()   |                          |
| 452 | D-ABLAPL/2746/2025 | STATE OF ODISHA<br>SK.SAKIL KHAN<br>VS   | ASHOK KUMAR JENA<br>VS             | //<br>KHUNTUNI /161 /2024<br>()        |                          |
| 453 | D-ABLAPL/2748/2025 | STATE OF ODISHA<br>KARTIK BHOI @ KARTIKA BHOI @ KARTIKA SABARARJUNA CHARANA BEHERA<br>VS | VS<br>VS                           | //<br>SAINTALA /12 /2025<br>()         |                          |
|     |                    | STATE OF ODISHA  |                                    | //                                     |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                       | E-Filing No              |
|-----|--------------------|--|------------------------------|--|--------------------------|
| 454 | D-ABLAPL/2751/2025 | SIBA PRASAD DAS @ SIBU<br>VS<br>STATE OF ODISHA            | BISWABHUSAN DAS<br>VS        | JAGATSINGPUR /707 /2024<br>()<br>//        |                          |
| 455 | D-ABLAPL/2754/2025 | BABALU SETHI @ BAPI SETHY<br>VS<br>STATE OF ODISHA         | TARUN KUMAR BISWAL<br>VS     | DHARMASALA /19 /2025<br>()<br>//           |                          |
| 456 | D-ABLAPL/2757/2025 | AZAZ AHMED AMIRUDDIN KAZI<br>VS<br>STATE OF ODISHA         | CHITTA RANJAN SAHU<br>VS     | MAHILA PS SAMBALPUR /102 /2023<br>()<br>// |                          |
| 457 | D-ABLAPL/2762/2025 | NIRANJAN BISOI<br>VS<br>STATE OF ODISHA                    | NIHAR RANJAN SAHOO<br>VS     | MALKANGIRI /322 /2024<br>()<br>//          |                          |
| 458 | D-ABLAPL/2765/2025 | SARJU @ SAROJ AGARWAL<br>VS<br>STATE OF ODISHA             | PRANAB KUMAR SAMANTRAY<br>VS | RAIRANGPUR (RURAL) /30 /2021<br>()<br>//   |                          |
| 459 | D-ABLAPL/2766/2025 | SARJU @ SAROJ AGARWAL<br>VS<br>STATE OF ODISHA             | PRANAB KUMAR SAMANTRAY<br>VS | RAIRANGPUR (RURAL) /31 /2021<br>()<br>//   |                          |
| 460 | D-ABLAPL/2768/2025 | SANMALI GHADEI @ ANTARYAMI GHADEI<br>VS<br>STATE OF ODISHA | NIRANJAN LENKA<br>VS         | BARIPADA TOWN /154 /2024<br>()<br>//       |                          |
| 461 | D-ABLAPL/2769/2025 | DEBADATTA PRADHAN<br>VS<br>STATE OF ODISHA                 | PURNA CHANDRA DAS<br>VS      | K.SINGHPUR /7 /2025<br>()<br>//            |                          |
| 462 | D-ABLAPL/2770/2025 | LINGARAJ PRADHAN<br>VS<br>STATE OF ODISHA                  | SIDDHARTHA SAMAL<br>VS       | SATYABADI /58 /2022<br>()<br>//            |                          |
| 463 | D-ABLAPL/2772/2025 | JAGANNATH PETIA<br>VS<br>STATE OF ODISHA                   | MANORANJAN PADHY<br>VS       | PADWA /9 /2025<br>()<br>//                 | AOD20220003086C202500026 |
| 464 | D-ABLAPL/2774/2025 | SUDHANSU SEKHAR BEHERA<br>VS<br>STATE OF ODISHA            | SAUBHAGYA KETAN NAYAK<br>VS  | NIMAKHANDI /24 /2025<br>()<br>//           | AOR20220001207C202500010 |
| 465 | D-ABLAPL/2775/2025 | RABI @ RABINDRA ROHIDAS                                    | SRINIBAS SAHOO               | BADMAL /283 /2024                          |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE        | E-Filing No              |
|-----|--------------------|---|-------------------------|-----------------------------|--------------------------|
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 466 | D-ABLAPL/2778/2025 | SURESH BAGH   | TUKUNA KUMAR MISHRA     | UMERKOTE /423 /2024         |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 467 | D-ABLAPL/2783/2025 | LAXMAN SAHOO  | NIKUNJA KUMAR ROUT      | GOBINDAPUR /16 /2025        |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 468 | D-ABLAPL/2787/2025 | JACOB JANI @ MITHUN DAS                             | BISWAJIT MOHANTY        | KHALLIKOTE /1022 /2024      |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 469 | D-ABLAPL/2788/2025 | NARASINGHA NAYAK @ KUTULI NAYAK @ ISWAR S.S.RAY (2) |                         | DHARAKOT PS /389 /2023      |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 470 | D-ABLAPL/2790/2025 | BABUL @ BUBULU @ SOUBHAGYA RANJAN PANDA             | ARIYA RANJAN SINGH      | NIHALPRASAD /247 /2024      |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 471 | D-ABLAPL/2792/2025 | CHANCHALA BARAI                                     | ANUP KUMAR PATTNAIK     | SAHID NAGAR P.S. /428 /2020 |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 472 | D-ABLAPL/2794/2025 | NIRMAL NAIK   | KHIROD CHANDRA NAYAK    | MOTANGA /393 /2024          | AOR20230001224C202500001 |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 473 | D-ABLAPL/2798/2025 | PRASANTA KUMAR BISOI                                | UMAKANTA MOHAPATRA      | KODALA /641 /2024           | AOR20230000315C202500004 |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 474 | D-ABLAPL/2802/2025 | NIRAJ KU RAY @ NIRAJ RAY @ NIRAJ KUMAR RAY          | SUBODH KUMAR MOHANTY    | BRAJARAJNAGAR /279 /2024    |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 475 | D-ABLAPL/2805/2025 | SARBESWAR BHOL                                      | TARA PRASAD MOHAPATRA   | SATYABADI /219 /2017        |                          |
|     |                    | VS  | VS                      | ()                          |                          |
|     |                    | STATE OF ODISHA                                     |                         | //                          |                          |
| 476 | D-ABLAPL/2808/2025 | MADAN SUNDAR PATRA @ KHARA                          | BIJAYA KUMAR RAGADA     | MAHULPALI /177 /2024        |                          |
|     |                    | VS  | VS                      | ()                          |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                | E-Filing No              |
|-----|--------------------|--|-------------------------|-------------------------------------|--------------------------|
| 477 | D-ABLAPL/2809/2025 | STATE OF ODISHA<br>RITA GOCHHAYATA @ GOCHHAYAT<br>VS                   | LALITENDU MISHRA<br>VS  | //<br>BRAHMAGIRI /632 /2024<br>()   | AOR20220001610C202500009 |
| 478 | D-ABLAPL/2810/2025 | STATE OF ODISHA<br>RANJAN KUMAR SETHI<br>VS                            | LALITENDU MISHRA<br>VS  | //<br>CHHENDIPADA /41 /2025<br>()   | AOR20220001610C202500010 |
| 479 | D-ABLAPL/2818/2025 | STATE OF ODISHA<br>DIPTI BHUSAN KANUNGO<br>VS                          | ANUPAM DASH<br>VS       | //<br>BALIAPAL /314 /2024<br>()     |                          |
| 480 | D-ABLAPL/2829/2025 | STATE OF ODISHA<br>SEK RAHAMAN<br>VS                                   | JYOTIRMAYA SAHOO<br>VS  | //<br>JANKIA P.S. /14 /2025<br>()   |                          |
| 481 | D-ABLAPL/2831/2025 | STATE OF ODISHA<br>BENUDHAR BARAL<br>VS                                | JYOTIRMAYA SAHOO<br>VS  | //<br>JANKIA P.S. /15 /2025<br>()   |                          |
| 482 | D-ABLAPL/2832/2025 | STATE OF ODISHA<br>BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN SAMAL<br>VS | JYOTIRMAYA SAHOO<br>VS  | //<br>BADABAZAR /435 /2024<br>()    |                          |
| 483 | D-ABLAPL/2833/2025 | STATE OF ODISHA<br>PRASHANT KUMAR TARAI<br>VS                          | ANUPAM DASH<br>VS       | //<br>CHATRAPUR /480 /2024<br>()    |                          |
| 484 | D-ABLAPL/2834/2025 | STATE OF ODISHA<br>TOPHAN MOHANTY<br>VS                                | JYOTIRMAYA SAHOO<br>VS  | //<br>JANKIA P.S. /17 /2025<br>()   |                          |
| 485 | D-ABLAPL/2836/2025 | STATE OF ODISHA<br>NALU PRADHAN<br>VS                                  | MANAS KUMAR CHAND<br>VS | //<br>KHURDA SADAR /312 /2024<br>() |                          |
| 486 | D-ABLAPL/2838/2025 | STATE OF ODISHA<br>TASLIM KHAN<br>VS                                   | JYOTIRMAYA SAHOO<br>VS  | //<br>JANKIA P.S. /16 /2025<br>()   |                          |
| 487 | D-ABLAPL/2839/2025 | STATE OF ODISHA<br>MANOJ SWAIN<br>VS<br>STATE OF ODISHA                | ANUPAM DASH<br>VS       | //<br>BUGUDA /109 /2024<br>()<br>// |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL              | PS/ LOWER COURT CASE                    | E-Filing No |
|-----|--------------------|---|--------------------------------------|---|-------------|
| 488 | D-ABLAPL/2840/2025 | PURUSOTTAM PRADHAN<br>VS<br>STATE OF ODISHA                       | BHARAT BHUSAN ROUTRAY<br>VS          | KHAMAR /55 /2018<br>()<br>//            |             |
| 489 | D-ABLAPL/2842/2025 | UDIT ANSUMAN MAJHI @ UDIT ANSHUMAN MAJHI<br>VS<br>STATE OF ODISHA | <del>RESERVE</del> SANKAR SAHU<br>VS | BALIMI /178 /2024<br>()<br>//           |             |
| 490 | D-ABLAPL/2843/2025 | BANDHU MAHAKUL<br>VS<br>STATE OF ODISHA                           | BHARAT BHUSAN ROUTRAY<br>VS          | PALLAHARA /266 /2024<br>()<br>//        |             |
| 491 | D-ABLAPL/2844/2025 | ADAPPA SRINIVAS<br>VS<br>STATE OF ODISHA                          | DEBASIS JENA<br>VS                   | BARGARH /29 /2025<br>()<br>//           |             |
| 492 | D-ABLAPL/2857/2025 | PRAFULLA KUMAR MANDAL<br>VS<br>STATE OF ODISHA                    | BHARAT BHUSAN ROUTRAY<br>VS          | PALLAHARA /4 /2025<br>()<br>//          |             |
| 493 | D-ABLAPL/2858/2025 | SUBRAT KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                     | ABHAS MOHANTY<br>VS                  | MANCHESWAR P.S. /27 /2025<br>()<br>//   |             |
| 494 | D-ABLAPL/2860/2025 | MANIA MUNDA<br>VS<br>STATE OF ODISHA                              | AMULYA RATNA PANDA<br>VS             | BAMBARI /208 /2024<br>()<br>//          |             |
| 495 | D-ABLAPL/2861/2025 | RABI NAYAK<br>VS<br>STATE OF ODISHA                               | AKSHAYA KUMAR SAHOO<br>VS            | KHANDAGIRI P.S. /883 /2024<br>()<br>//  |             |
| 496 | D-ABLAPL/2866/2025 | SUMANTA KUMAR SAMANTARAY @ SUMANT BEHERA<br>VS<br>STATE OF ODISHA | HEMOMAKESH TRIPATHY<br>VS            | NARASINGHPUR /128 /2024<br>()<br>//     |             |
| 497 | D-ABLAPL/2867/2025 | TAJMUL @ TAZMUL KHAN<br>VS<br>STATE OF ODISHA                     | AMULYA RATNA PANDA<br>VS             | DHARMASALA /43 /2025<br>()<br>//        |             |
| 498 | D-ABLAPL/2869/2025 | ASIT MOHARANA<br>VS<br>STATE OF ODISHA                            | SIDDHARTH GOUTAM DAS<br>VS           | SAHID NAGAR P.S. /485 /2024<br>()<br>// |             |
| 499 | D-ABLAPL/2870/2025 | PHILIMANA RAITA   | RABINDRA NATH PANDA                  | BERHAMPUR SADAR /576 /2023              |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/01/2025**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                       | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE       | E-Filing No |
|-----|--------------------|--|---------------------------|----------------------------|-------------|
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 500 | D-ABLAPL/2871/2025 | ANTARYAMI PANDA                            | AMIT PRASAD BOSE          | CHANDANPUR /18 /2025       |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 501 | D-ABLAPL/2872/2025 | DEEPAK KUMAR NAIK @ DIPUNA NAIK            | RABINDRA NATH PANDA       | BAIDESWAR /171 /2024       |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 502 | D-ABLAPL/2873/2025 | JYOTSNALATA BHAINSA @ JYOTSNA LATA BHAINSA | BIJAY KUMAR BEHERA        | BARGAON /271 /2024         |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 503 | D-ABLAPL/2875/2025 | ANTA RANA                                  | JNYANANANDA PANDA         | MUDANPUR RAMPUR /277 /2024 |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 504 | D-ABLAPL/2876/2025 | KUNU RANA                                  | GAGAN BIHARI SINGH        | KANTABANJI /410 /2024      |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 505 | D-ABLAPL/2878/2025 | TIRTHA KISHAN                              | NARESH KUMAR NAIK         | / /0                       |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 506 | D-ABLAPL/2880/2025 | BIRANCHI RANA                              | JNYANANANDA PANDA         | MUDANPUR RAMPUR /277 /2024 |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 507 | D-ABLAPL/2881/2025 | JAYANTA DAS                                | DHIRENDRA KUMAR MOHAPATRA | SUNDARGARH TOWN /408 /2024 |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 508 | D-ABLAPL/2883/2025 | SABYASACHI PARIJA                          | DEBASIS DEBADARSHAN       | / /0                       |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |
| 509 | D-ABLAPL/2884/2025 | KSHYAMASAGAR SINGH                         | AMIT KUMAR NATH           | CHHENDIPADA /41 /2025      |             |
|     |                    | VS   | VS                        | ()                         |             |
|     |                    | STATE OF ODISHA                            |                           | //                         |             |

# ORISSA HIGH COURT

MISC CASES FILED on :27/01/2025

| SL. NO. | FILING NO<br>CASE NO                       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                         | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL  | E-FILING NO<br>IA NO |
|---------|--|--|--|----------------------|
| 1       | D-OTAPL/3480/2025<br>OTAPL/ /              | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BARKANEHWARAPATHY,SR.SC<br>MP | ES,BNR,KANESWARAPATHY,SR.SC                                | 1/2025               |
| 2       | D-WPC(OAC)/4243/2016<br>WPC(OAC)/4243/2016 | JAGANNATH SAHOO<br>MP  |  | 2/2025               |
| 3       | D-OTAPL/3561/2025<br>OTAPL/ /              | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BARKANEHWARAPATHY,SR.SC<br>MP | ES,BNR,KANESWARAPATHY,SR.SC                                | 2/2025               |
| 4       | D-OTAPL/3611/2025<br>OTAPL/ /              | COMMISSIONER OF CUSTOMS,(PREVENTIVE),BARKANEHWARAPATHY,SR.SC<br>MP | ES,BNR,KANESWARAPATHY,SR.SC                                | 3/2025               |
| 5       | D-WPC(OAC)/4243/2016<br>WPC(OAC)/4243/2016 | JAGANNATH SAHOO<br>MP  |  | 3/2025               |
| 6       | D-ARBP/3475/2025<br>ARBP/ /                | M/S. AMAR UDYOG<br>MP  | SAI SAGAR MOHAPATRA  | 4/2025               |
| 7       | D-TRPCRL/2776/2025<br>TRPCRL/ /            | TARUNA KUMAR NAYAK<br>MP   | BIKRAM KISHORE NAYAK                                       | 10/2025              |
| 8       | D-ELPET/30914/2024<br>ELPET/20/2024        | SAROJ KUMAR MEHER<br>MP  | MR. SAMVIT MOHANTY, SURYANSHI SRIVASTAVA                   | 16/2025              |
| 9       | D-ELPET/30914/2024<br>ELPET/20/2024        | SAROJ KUMAR MEHER<br>MP  | MR. SAMVIT MOHANTY, SURYANSHI SRIVASTAVA                   | 17/2025              |
| 10      | D-JCRLA/28/2015<br>JCRLA/28/2015           | BAHADA MURMU<br>MP   | MRS.ADITI HOTA, M/S.T.DHIREN KUMAR DORA, L.N.PATEL, M.SAHO | 24/2025              |
| 11      | D-JCRLA/21940/2024<br>JCRLA/129/2024       | PRADEEP KISAN<br>MP  | ADV.   | 25/2025              |
| 12      | D-JCRLA/21940/2024<br>JCRLA/129/2024       | PRADEEP KISAN<br>MP  | ADV.   | 26/2025              |
| 13      | D-JCRLA/21940/2024<br>JCRLA/129/2024       | PRADEEP KISAN<br>MP  | ADV.   | 27/2025              |
| 14      | D-JCRLA/18/2023<br>JCRLA/18/2023           | LAXMAN BADODE<br>MP  | MR.BIJAY KUMAR MOHANTY                                     | 28/2025              |
| 15      | D-CRLMP/35184/2024<br>CRLMP/1633/2024      | SWARNALATA JENA<br>MP  | RAGHUNATH DAS MOHAPATRA                                    | 30/2025              |
| 16      | D-CRLMP/2781/2025<br>CRLMP/ /              | MAMATA PRADHAN<br>MP   | DIGAMBARA MISHRA   | 31/2025              |
| 17      | D-CONTC/2429/2024<br>CONTC/371/2024        | SUBHASH CHANDRA GURU<br>MP   |  | 31/2025              |
| 18      | D-CONTC/53345/2024<br>CONTC/ /             | BIBHUTI BHUSAN MISHRA<br>MP  | ADV.   | 32/2025              |
| 19      | D-RVWPET/54861/2024<br>RVWPET/29/2025      | SUBASH CHANDRA MANDAL<br>MP  | BIPLABA P.B. BAHALI  | 33/2025              |
| 20      | D-RVWPET/3642/2025<br>RVWPET/ /            | BANITA BEHERA<br>MP  | ADV.   | 34/2025              |
| 21      | D-RVWPET/3642/2025<br>RVWPET/ /            | BANITA BEHERA<br>MP  | ADV.   | 35/2025              |
| 22      | D-LAA/3613/2025<br>LAA/ /                  | PRAHALLAD HARIJAN<br>MP  | GAJENDRANATH ROUT  | 44/2025              |
| 23      | D-CMAPL/54136/2024<br>CMAPL/28/2025        | M/S.CHANDAN TRANSPORT<br>MP  | ASHOK KUMAR SARANGI  | 48/2025              |
| 24      | D-CMAPL/2312/2025<br>CMAPL/ /              | M/S PARADIP MARINE SERVICE,KHURDA AKSHAYA KUMAR JENA<br>MP         |  | 49/2025              |
| 25      | D-CMAPL/45088/2024<br>CMAPL/404/2024       | PRATIMA SATAPATHY<br>MP  | N.K.ACHARYA, N.P.PANDA(2)                                  | 50/2025              |
| 26      | D-CMAPL/2076/2025                          | MANAGOBINDA SATPATHY   | ADV.   |                      |

|    |                     |                                      |   |          |
|----|---------------------|--------------------------------------|---|----------|
|    | CMAPL/ /            | MP                                   |   | 51/2025  |
| 27 | D-CMAPL/2076/2025   | MANAGOBINDA SATPATHY                 | ADV.                                    |          |
|    | CMAPL/ /            | MP                                   |   | 52/2025  |
| 28 | D-CMAPL/3646/2025   | ACHARYA BYAMYA O KRIDA ANUSTHAN      | SURENT SUMAN BHUYAN                     |          |
|    | CMAPL/ /            | MP                                   |   | 53/2025  |
| 29 | D-CMAPL/3646/2025   | ACHARYA BYAMYA O KRIDA ANUSTHAN      | SURENT SUMAN BHUYAN                     |          |
|    | CMAPL/ /            | MP                                   |   | 54/2025  |
| 30 | D-RPFAM/3602/2025   | BABI SENAPATI                        | BIBHU PRASAD MOHANTY                    |          |
|    | RPFAM/ /            | MP                                   |   | 56/2025  |
| 31 | D-RPFAM/3617/2025   | DAMBARUDHAR MOHAPATRA                | PRAKASH KUMAR SAMAL                     |          |
|    | RPFAM/ /            | MP                                   |   | 57/2025  |
| 32 | D-FAO/46413/2024    | MANAGER, LEGAL, CHOLA MS GENERAL     | INSURANCE CO.LTD., BBSR                 |          |
|    | FAO/540/2024        | MP                                   |   | 60/2025  |
| 33 | D-FAO/46419/2024    | THE MANAGER, LEGAL, CHOLA MS GENERAL | INSURANCE COMPANY LIMITED.,BBSR         |          |
|    | FAO/538/2024        | MP                                   |   | 61/2025  |
| 34 | D-FAO/54630/2024    | THE D.M, HDFC ERGO GENERAL INSURANCE | CO.LTD., MUMBAI                         |          |
|    | FAO/ /              | MP                                   |   | 62/2025  |
| 35 | D-FAO/53102/2024    | MANAGER,T.P.HUB,NATIONAL INSURANCE   | CO.LTD.,SINHA                           |          |
|    | FAO/36/2025         | MP                                   |   | 63/2025  |
| 36 | D-MATA/2841/2025    | NUPURA BHOI@ ARATI                   | SISIR KUMAR PUROHIT                     |          |
|    | MATA/ /             | MP                                   |   | 63/2025  |
| 37 | D-MATA/2841/2025    | NUPURA BHOI@ ARATI                   | SISIR KUMAR PUROHIT                     |          |
|    | MATA/ /             | MP                                   |   | 64/2025  |
| 38 | D-FAO/3502/2025     | THE MANAGER LEGAL, M/S THE NEW INDIA | ASSURANCE CO.LTD., CUTTACK              |          |
|    | FAO/ /              | MP                                   |   | 64/2025  |
| 39 | D-MATA/872/2025     | APARAJITA DEEP MANNA                 | BIBHU PRASAD MOHANTY                    |          |
|    | MATA/ /             | MP                                   |   | 65/2025  |
| 40 | D-MATA/55108/2024   | MURSHIDA BEGUM                       | SASWATI MOHAPATRA                       |          |
|    | MATA/ /             | MP                                   |   | 66/2025  |
| 41 | D-MATA/55108/2024   | MURSHIDA BEGUM                       | SASWATI MOHAPATRA                       |          |
|    | MATA/ /             | MP                                   |   | 67/2025  |
| 42 | D-MATA/302/2023     | SUCHIBRATA DEY                       | NIRANJAN LENKA                          |          |
|    | MATA/302/2023       | MP                                   |   | 68/2025  |
| 43 | D-MATA/3567/2025    | KARMI MURMU                          | AKSHAYA KUMAR SAHOO                     |          |
|    | MATA/ /             | MP                                   |   | 69/2025  |
| 44 | D-MATA/3567/2025    | KARMI MURMU                          | AKSHAYA KUMAR SAHOO                     |          |
|    | MATA/ /             | MP                                   |   | 70/2025  |
| 45 | D-MATA/648/2025     | JAGDISH SAMAL                        | BYOMAKESH TRIPATHY                      |          |
|    | MATA/ /             | MP                                   |   | 71/2025  |
| 46 | D-CRLREV/2704/2025  | SWARNAPRAVA BHUYAN                   | LOKESH GOURAB MAHARANA                  |          |
|    | CRLREV/ /           | MP                                   |   | 73/2025  |
| 47 | D-CRLREV/39063/2024 | SWAROOP KUMAR SAHOO                  | SHIB SHANKAR MOHANTY                    |          |
|    | CRLREV/ /           | MP                                   |   | 74/2025  |
| 48 | D-BLAPL/881/2025    | SUSIL BANCHHOR                       | SAILABALA JENA                          |          |
|    | BLAPL/323/2025      | MP                                   |   | 107/2025 |
| 49 | D-BLAPL/1015/2025   | RATNAKAR DAS                         |   |          |
|    | BLAPL/496/2025      | MP                                   |   | 108/2025 |
| 50 | D-BLAPL/3381/2024   | SANTOSH SAHOO                        | BISHNU PRASAD PRADHAN                   |          |
|    | BLAPL/989/2024      | MP                                   |   | 109/2025 |
| 51 | D-BLAPL/17085/2024  | SAROJ KANTA MOHAPATRA                |   |          |
|    | BLAPL/5907/2024     | MP                                   |   | 110/2025 |
| 52 | D-BLAPL/26264/2024  | SWADHINA KHATUA                      | MR.SANTANU KUMAR SARANGI,SAROJ MOHARANA |          |
|    | BLAPL/8951/2024     | MP                                   |   | 111/2025 |
| 53 | D-BLAPL/33001/2024  | DUSMANTA SAHOO                       |   |          |
|    | BLAPL/11129/2024    | MP                                   |   | 112/2025 |
| 54 | D-BLAPL/34116/2024  | MANAS PRUSTY @ MANAS RANJAN PRUSTY   | SWAJIT PASAYAT                          |          |
|    | BLAPL/11515/2024    | MP                                   |   | 113/2025 |
| 55 | D-BLAPL/37067/2024  | KRUPASINDHU SAHU @ KRUPASINDHU SAHU  | KANTA BARIK                             |          |
|    | BLAPL/12425/2024    | MP                                   |   | 114/2025 |
| 56 | D-BLAPL/38222/2024  | TARINIKANTA MISHRA                   | ASHOK KUMAR MOHANTY                     |          |
|    | BLAPL/12824/2024    | MP                                   |   | 115/2025 |
| 57 | D-BLAPL/30390/2024  | FIROZ KHAN                           |   |          |
|    | BLAPL/10268/2024    | MP                                   |   | 116/2025 |

|    |  |                                    |  |          |
|----|--|------------------------------------|--|----------|
| 58 | D-BLAPL/33755/2024<br>BLAPL/11529/2024 | KAIFI KHAN<br>MP                   | SMRUTI RANJAN ROUT                               | 117/2025 |
| 59 | D-BLAPL/28174/2024<br>BLAPL/9879/2024  | MANMATH KESHARI PATTANAIAK<br>MP   |  | 118/2025 |
| 60 | D-RSA/149/2022<br>RSA/149/2022         | SISIR KUMAR SAMAL @ SHISHIRA<br>MP | MAHESWAR MOHANTY                                 | 132/2025 |
| 61 | D-CMP/1087/2018<br>CMP/1087/2018       | DINGAR PODH<br>MP                  | M/S.DEBARAJ MOHANTY                              | 132/2025 |
| 62 | D-RSA/51176/2024<br>RSA/51/2025        | SUSHIL KUMAR PRADHAN<br>MP         | BHASKAR CHANDRA PANDA                            | 133/2025 |
| 63 | D-CMP/3428/2025<br>CMP/124/2025        | RAM NIBAS YADAV<br>MP              | BISWAJIT MOHAPATRA                               | 133/2025 |
| 64 | D-CMP/52878/2024<br>CMP/103/2025       | ALEKH CHANDRA SWAIN<br>MP          | SANJAYA KUMAR PATRI                              | 134/2025 |
| 65 | D-RSA/25849/2024<br>RSA/229/2024       | PRAFULLA KUMAR MAJHI<br>MP         | NIRANJAN PRASAD PATRA                            | 134/2025 |
| 66 | D-CMP/3449/2025<br>CMP/ /              | TANUJA KARTIK<br>MP                | ANAM CHARAN PANDA                                | 135/2025 |
| 67 | D-RSA/9/2011<br>RSA/9/2011             | TARUN K.ROUT<br>MP                 | M/S.KARUNAKAR RATH,B.MOHAPATRA,M/S.ARUN K.MISHRA | 135/2025 |
| 68 | D-RSA/76/2008<br>RSA/76/2008           | KRUSHNA SWAIN<br>MP                | M/S.DIBAKAR BHUYAN                               | 136/2025 |
| 69 | D-CMP/3471/2025<br>CMP/ /              | REBATI BEHERA<br>MP                | SUMIT KUMAR MOHANTY                              | 136/2025 |
| 70 | D-CMP/3473/2025<br>CMP/ /              | HARI @ HARISH CHANDRA BEHERA<br>MP | SUMIT KUMAR MOHANTY                              | 137/2025 |
| 71 | D-RSA/258/2023<br>RSA/258/2023         | PRATIVA PATTNAIK<br>MP             | BIBEKANANDA BHUYAN                               | 137/2025 |
| 72 | D-CMP/3494/2025<br>CMP/ /              | SUDHAKAR SAHOO<br>MP               | DEBASIS MISHRA                                   | 138/2025 |
| 73 | D-RSA/37431/2024<br>RSA/344/2024       | HARIHARA PANDA<br>MP               | SUKANTA KUMAR NAYAK 2                            | 138/2025 |
| 74 | D-RSA/3581/2025<br>RSA/ /              | LOHITA ROUT<br>MP                  | NIHAR RANJAN MOHANTY                             | 139/2025 |
| 75 | D-CMP/3507/2025<br>CMP/ /              | SANTOSH KUMAR TRIPATHY<br>MP       | PRASANNA KUMAR MISHRA                            | 139/2025 |
| 76 | D-RSA/29918/2024<br>RSA/239/2024       | SUSILA SWAIN<br>MP                 | MALAYA KUMAR MISHRA                              | 140/2025 |
| 77 | D-CMP/3520/2025<br>CMP/ /              | SK. KAMAR ALLI<br>MP               | MAHITOSH SINHA                                   | 140/2025 |
| 78 | D-CMP/3521/2025<br>CMP/ /              | BISWANATH ORAM<br>MP               | GOPINATH MISHRA                                  | 141/2025 |
| 79 | D-CMP/3529/2025<br>CMP/ /              | SATRUGHNA BEURA<br>MP              | AJIT CH MOHAPATRA                                | 142/2025 |
| 80 | D-CMP/3529/2025<br>CMP/ /              | SATRUGHNA BEURA<br>MP              | AJIT CH MOHAPATRA                                | 143/2025 |
| 81 | D-CMP/3538/2025<br>CMP/ /              | SUBASH CHANDRA BEHERA<br>MP        | SUVALAXMI DEVI                                   | 144/2025 |
| 82 | D-CMP/54499/2024<br>CMP/123/2025       | SUCHIT SUBHANKAR<br>MP             | BIBEKANANDA BHUYAN                               | 145/2025 |
| 83 | D-CMP/3556/2025<br>CMP/ /              | SHAKUNTALA JENA<br>MP              | SUDHANSU SEKHAR JENA                             | 146/2025 |
| 84 | D-CMP/3556/2025<br>CMP/ /              | SHAKUNTALA JENA<br>MP              | SUDHANSU SEKHAR JENA                             | 147/2025 |
| 85 | D-CMP/3565/2025<br>CMP/ /              | AKSHYA KUMAR BEHERA<br>MP          | DEBASHIS NANDA                                   | 148/2025 |
| 86 | D-CMP/3578/2025<br>CMP/ /              | BIJAY KUMAR MAHANTA<br>MP          | AJODHYA RANJAN DASH                              | 149/2025 |
| 87 | D-CMP/3585/2025<br>CMP/ /              | SARAT KUMAR NAYAK<br>MP            | BIKRAM RATH                                      | 150/2025 |
| 88 | D-CMP/3588/2025<br>CMP/ /              | HAREKRUSHNA PRADHAN<br>MP          | DWARIKA PRASAD MOHANTY                           | 151/2025 |
| 89 | D-CMP/3597/2025                        | RABINDRA JENA                      | ARJUNA CHARANA BEHERA                            |          |

|     |  |   |   |          |
|-----|--|---|---|----------|
| 90  | CMP/ /<br>D-CMP/3624/2025                        | MP<br>ASHOK KUMAR MANGARAJ                          |   | 152/2025 |
| 91  | CMP/ /<br>D-CMP/3648/2025                        | MP<br>MATA PALEI@SATYABHAMA PALEI                   | AJODHYA RANJAN DASH<br>HRUDANANDA MOHAPATRA | 153/2025 |
| 92  | CMP/ /<br>D-ABLAPL/2549/2018<br>ABLAPL/2549/2018 | MP<br>BANTI@SWAYANSU SATYAPRANGYA JENA              |   | 154/2025 |
| 93  | D-ABLAPL/20648/2017<br>ABLAPL/20648/2017         | MP<br>PRASANTA KUMAR PRADHAN                        |   | 231/2025 |
| 94  | D-ABLAPL/659/2025<br>ABLAPL/307/2025             | MP<br>BINOD NAIK                                    |   | 232/2025 |
| 95  | D-ABLAPL/33132/2024<br>ABLAPL/12800/2024         | MP<br>BIJAY KUMAR ARISAL                            |   | 233/2025 |
| 96  | D-ABLAPL/37485/2024<br>ABLAPL/14943/2024         | MP<br>GOURI SHANKAR DIGAL @ SANKAR DIGAL            |   | 234/2025 |
| 97  | D-ABLAPL/814/2025<br>ABLAPL/388/2025             | MP<br>SUNIL BHUMIJ                                  |   | 235/2025 |
| 98  | D-ABLAPL/37483/2024<br>ABLAPL/14382/2024         | MP<br>DIPU BEHERA                                   | RAJIB LOCHAN PATTNAIK                       | 236/2025 |
| 99  | D-ABLAPL/1624/2020<br>ABLAPL/1624/2020           | MP<br>JAYANTA KHATUA                                | JAYAKRISHNA MOHAPATRA                       | 237/2025 |
| 100 | D-ABLAPL/37029/2024<br>ABLAPL/14196/2024         | MP<br>MANAS PALAI                                   |   | 238/2025 |
| 101 | D-ABLAPL/31448/2024<br>ABLAPL/11699/2024         | MP<br>BASUDEV SWAIN @BASU SWAIN                     | BHARAT JALLI                                | 239/2025 |
| 102 | D-ABLAPL/38206/2024<br>ABLAPL/14774/2024         | MP<br>RAJA @ RAJESH KUMAR KAR                       | ROHIT RANJAN RAY                            | 240/2025 |
| 103 | D-ABLAPL/20746/2024<br>ABLAPL/7546/2024          | MP<br>PRAVAKAR SOREN @ PRABHAKAR SARAN @ BULA       |   | 241/2025 |
| 104 | D-ABLAPL/9959/2023<br>ABLAPL/9959/2023           | MP<br>LALAN SAHA                                    |   | 242/2025 |
| 105 | D-ABLAPL/2818/2025<br>ABLAPL/ /                  | MP<br>DIPTI BHUSAN KANUNGO                          | ANUPAM DASH                                 | 243/2025 |
| 106 | D-ABLAPL/478/2025<br>ABLAPL/220/2025             | MP<br>JAYANTA DAS                                   |   | 244/2025 |
| 107 | D-CRLA/12695/2024<br>CRLA/501/2024               | MP<br>HAPPY @ SMRUTIRANJAN KUANAR                   | BISWARANJAN DALAI                           | 245/2025 |
| 108 | D-CRLA/34661/2024<br>CRLA/1197/2024              | MP<br>MD.SAGIR@JIG JIG                              | DEBADATTA MISHRA                            | 303/2025 |
| 109 | D-CRLA/34667/2024<br>CRLA/1198/2024              | MP<br>MD.SAHID@MD.SAYEED                            | DEBADATTA MISHRA                            | 304/2025 |
| 110 | D-CRLA/2691/2025<br>CRLA/ /                      | MP<br>RANGA @ RANGABATI SAHU                        | DEVASHIS PANDA                              | 305/2025 |
| 111 | D-CRLA/2691/2025<br>CRLA/ /                      | MP<br>RANGA @ RANGABATI SAHU                        | DEVASHIS PANDA                              | 306/2025 |
| 112 | D-CRLA/38598/2024<br>CRLA/1344/2024              | MP<br>MIRA@MEERA KHAN                               | JUGALA KISHORE PANDA                        | 307/2025 |
| 113 | D-CRLA/192/2025<br>CRLA/25/2025                  | MP<br>SUNIL KUMAR DIGAL                             | ANIMA KUMARI DEI                            | 308/2025 |
| 114 | D-CRLA/979/2019<br>CRLA/979/2019                 | MP<br>SINDHU KUNKAL                                 | BIJAY KUMAR MOHANTY                         | 309/2025 |
| 115 | D-CRLA/1007/2023<br>CRLA/1007/2023               | MP<br>DIGA@DIGAMBAR PRADHAN                         | PRASANTA KUMAR SAHOO                        | 310/2025 |
| 116 | D-CRLA/711/2011<br>CRLA/711/2011                 | MP<br>DILLIP KU PATTNAIK                            | HEMANT KUMAR MUND                           | 311/2025 |
| 117 | D-CRLA/711/2011<br>CRLA/711/2011                 | MP<br>DILLIP KU PATTNAIK                            | M/S.SANTOSH K KUND                          | 312/2025 |
| 118 | D-CRLA/2732/2025<br>CRLA/ /                      | MP<br>MANORANJAN @ MANOJ KUMAR BEHERA@DEEPA MOHANTY |   | 313/2025 |
| 119 | D-CRLA/2732/2025<br>CRLA/ /                      | MP<br>MANORANJAN @ MANOJ KUMAR BEHERA@DEEPA MOHANTY |   | 314/2025 |
| 120 | D-CRLA/2732/2025<br>CRLA/ /                      | MP<br>MANORANJAN @ MANOJ KUMAR BEHERA@DEEPA MOHANTY |   | 315/2025 |
|     |  | MP  |   | 316/2025 |

|     |                                       |  |   |          |
|-----|---------------------------------------|--|---|----------|
| 121 | D-CRLA/2761/2025<br>CRLA/ /           | SARTUKA BEHERA<br>MP                             | ASUTOSH TRIPATHY                                      | 317/2025 |
| 122 | D-CRLA/2761/2025<br>CRLA/ /           | SARTUKA BEHERA<br>MP                             | ASUTOSH TRIPATHY                                      | 318/2025 |
| 123 | D-CRLA/10634/2024<br>CRLA/357/2024    | PURNA CHANDRA BEHERA<br>MP                       | M/S JNYANANANDA PANDA, M/S ADITI HOTA                 | 319/2025 |
| 124 | D-CRLMC/39410/2024<br>CRLMC/343/2025  | RIKHIRAM SARAF@RITIRAM SARAF<br>MP               | MANOJ KUMAR PATI                                      | 319/2025 |
| 125 | D-CRLMC/38559/2024<br>CRLMC/4902/2024 | SUDAM CHARAM MANTRI<br>MP                        | ASHOK KUMAR SAHOO                                     | 320/2025 |
| 126 | D-CRLA/751/2018<br>CRLA/751/2018      | MANGALA PRASAD SABAT@MANGALA SABA<br>MP          | MANGALA PRASAD SABAT                                  | 320/2025 |
| 127 | D-CRLMC/38287/2024<br>CRLMC/152/2025  | TUKUNA @ BICHITRA KUMAR SAHOO<br>MP              | NISHIKANTA MISHRA                                     | 321/2025 |
| 128 | D-CRLA/1237/2022<br>CRLA/1237/2022    | SIPU@MANOJ PATRA<br>MP                           | PARTHA SARATHI DAS                                    | 321/2025 |
| 129 | D-CRLMC/2678/2025<br>CRLMC/ /         | SANJIB KUMAR NAYAK @ NAIK<br>MP                  | ASHOK KUMAR SAHOO                                     | 322/2025 |
| 130 | D-CRLA/2819/2025<br>CRLA/ /           | NILU MUNI<br>MP                                  | SANJIB KUMAR BHANJADEO                                | 322/2025 |
| 131 | D-CRLMC/38415/2024<br>CRLMC/153/2025  | TUKUNA @ BICHITRA KUMAR SAHOO<br>MP              | NISHIKANTA MISHRA                                     | 323/2025 |
| 132 | D-CRLA/2819/2025<br>CRLA/ /           | NILU MUNI<br>MP                                  | SANJIB KUMAR BHANJADEO                                | 323/2025 |
| 133 | D-CRLA/2830/2025<br>CRLA/ /           | BISHNU CHARAN SWAIN<br>MP                        | SMRUTI RANJAN ROUT                                    | 324/2025 |
| 134 | D-CRLMC/2683/2025<br>CRLMC/ /         | GYANENDRA KHUNTIA @ GYANENDRA KUMAR<br>MP        | GYANENDRA KHUNTIA                                     | 324/2025 |
| 135 | D-CRLA/2830/2025<br>CRLA/ /           | BISHNU CHARAN SWAIN<br>MP                        | SMRUTI RANJAN ROUT                                    | 325/2025 |
| 136 | D-CRLMC/2641/2022<br>CRLMC/2641/2022  | BISWAJEET MANDAL<br>MP                           | S.K.MISHRA  | 325/2025 |
| 137 | D-CRLMC/2758/2025<br>CRLMC/ /         | KRUSHNA CHANDRA SAHOO@TUNA<br>MP                 | SHIB SHANKAR MOHANTY                                  | 326/2025 |
| 138 | D-MACA/2455/2025<br>MACA/ /           | B.M., M/S. ORIENTAL INSURANCE CO.LTD.<br>MP      | B.S.PATRA KUMAR MAHALI                                | 326/2025 |
| 139 | D-CRLMC/2779/2025<br>CRLMC/ /         | JAYANTI BEJ<br>MP                                | JAJATI KESHARI KHUNTIA                                | 327/2025 |
| 140 | D-MACA/53188/2024<br>MACA/108/2025    | M/S. BAJAJ ALLIANZ GENERAL INSURANCE<br>MP       | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED, BBSR | 327/2025 |
| 141 | D-MACA/53725/2024<br>MACA/109/2025    | DIVISIONAL MANAGER, UNITED INDIA INSURANCE<br>MP | UNITED INDIA INSURANCE COMPANY CO. LTD., BALASORE     | 328/2025 |
| 142 | D-CRLMC/3284/2023<br>CRLMC/3284/2023  | BINOD PATTANAYAK<br>MP                           | M/S. BABITA SAHU MR.S.S.MOHAPATRA                     | 328/2025 |
| 143 | D-MACA/54592/2024<br>MACA/ /          | SR. D.M., NATIONAL INSURANCE CO. LTD.<br>MP      | NATIONAL INSURANCE CO. LTD. CUTTACK                   | 329/2025 |
| 144 | D-CRLMC/2756/2025<br>CRLMC/ /         | GAGAN BIHARI JENA<br>MP                          | PATITAPABAN NATH                                      | 329/2025 |
| 145 | D-MACA/3533/2025<br>MACA/ /           | BINAY BHUSAN NAYAK<br>MP                         | UMESH PRASAD MISHRA                                   | 330/2025 |
| 146 | D-CRLMC/2785/2025<br>CRLMC/ /         | M/S. ASHRAYA CONSTRUCTION, KHURDA<br>MP          | BISHNU PRASAD PRADHAN                                 | 330/2025 |
| 147 | D-MACA/3533/2025<br>MACA/ /           | BINAY BHUSAN NAYAK<br>MP                         | UMESH PRASAD MISHRA                                   | 331/2025 |
| 148 | D-CRLMC/2010/2021<br>CRLMC/2010/2021  | JASWANT SINGH<br>MP                              | MR. SIDHARTH SANKAR MOHAPATRA                         | 331/2025 |
| 149 | D-CRLMC/818/2025<br>CRLMC/143/2025    | CHANDRAKANTA DASH@DAS<br>MP                      | CHANDRAKANTA DASH                                     | 332/2025 |
| 150 | D-MACA/3302/2025<br>MACA/ /           | THE IFFCO-TOKIA GENERAL INSURANCE<br>MP          | THE IFFCO-TOKIA GENERAL INSURANCE LTD. BBSR           | 332/2025 |
| 151 | D-MACA/3557/2025<br>MACA/ /           | NEW INDIA ASSURANCE CO. LTD., CUTTACK<br>MP      | NEW INDIA ASSURANCE CO. LTD., CUTTACK                 | 333/2025 |
| 152 | D-CRLMC/2033/2025                     | SK.HABIBULLAH@FAKIL                              | BHARAT JALLI  |          |

|     |                    |   |                         |          |
|-----|--------------------|---|-------------------------|----------|
|     | CRLMC/340/2025     | MP  |                         | 333/2025 |
| 153 | D-CRLMC/2804/2025  | PUSPA DEVI THIRANI @ PUSHPA THIRANKOUSIK ANANDA GURU        |                         |          |
|     | CRLMC/ /           | MP  |                         | 334/2025 |
| 154 | D-MACA/3557/2025   | NEW INDIA ASSURANCE CO. LTD., CUTTACK                       | AKASANT KUMAR MISHRA    |          |
|     | MACA/ /            | MP  |                         | 334/2025 |
| 155 | D-CRLMC/2821/2025  | RASHMI RANJAN SWAIN   | KALI PRASAD MOHANTY     |          |
|     | CRLMC/ /           | MP  |                         | 335/2025 |
| 156 | D-MACA/3557/2025   | NEW INDIA ASSURANCE CO. LTD., CUTTACK                       | AKASANT KUMAR MISHRA    |          |
|     | MACA/ /            | MP  |                         | 335/2025 |
| 157 | D-CRLMC/2825/2025  | SURYA NARAYAN PRADHAN                                       | SUSANTA KUMAR LENKA     |          |
|     | CRLMC/ /           | MP  |                         | 336/2025 |
| 158 | D-CRLMC/34745/2024 | JAYADEV PRADHAN   |                         |          |
|     | CRLMC/4421/2024    | MP  |                         | 337/2025 |
| 159 | D-CRLMC/2837/2025  | PURNA CHANDRA THAKUR @ DAMB                                 | ABHILASH MISHRA         |          |
|     | CRLMC/ /           | MP  |                         | 338/2025 |
| 160 | D-CRLMC/2847/2025  | SUNAM CHANDRA PARICHHA                                      | BYOMAKESH TRIPATHY      |          |
|     | CRLMC/ /           | MP  |                         | 339/2025 |
| 161 | D-CRLMC/2777/2025  | LOKANATH MOHAPATRA  | SWAGAT KUMAR SAHU       |          |
|     | CRLMC/ /           | MP  |                         | 340/2025 |
| 162 | D-CRLMC/2853/2025  | SANTANU NAYAK   | BYOMAKESH TRIPATHY      |          |
|     | CRLMC/ /           | MP  |                         | 341/2025 |
| 163 | D-WA/53038/2024    | ODISHA STATE WEREHOUSING CORPORATION                        | DEBENDRA KUMAR MOHANTY  |          |
|     | WA/ /              | MP  |                         | 709/2025 |
| 164 | D-WA/2699/2025     | DEBENDRA NATH BEHERA  | AGASTI KANUNGO          |          |
|     | WA/ /              | MP  |                         | 710/2025 |
| 165 | D-WA/2570/2025     | GANGADHAR PRADHAN   | LALATENDU SAMANTARAY    |          |
|     | WA/ /              | MP  |                         | 711/2025 |
| 166 | D-WA/2571/2025     | KRUSHNA CHANDRA BISWAL @ KRUSHNACHANDRA                     | LALATENDU SAMANTARAY    |          |
|     | WA/256/2025        | MP  |                         | 712/2025 |
| 167 | D-WA/2585/2025     | GAGAN BIHARI ROUT   | LALATENDU SAMANTARAY    |          |
|     | WA/ /              | MP  |                         | 713/2025 |
| 168 | D-WA/2592/2025     | GOPINATH KHATUA   | LALATENDU SAMANTARAY    |          |
|     | WA/258/2025        | MP  |                         | 714/2025 |
| 169 | D-WA/2594/2025     | DUSHASAN SAHOO  | LALATENDU SAMANTARAY    |          |
|     | WA/ /              | MP  |                         | 715/2025 |
| 170 | D-WA/2398/2025     | BISWAJIT GARDIA   | PRADEEP KUMAR KHUNTIA   |          |
|     | WA/ /              | MP  |                         | 716/2025 |
| 171 | D-WA/3528/2025     | ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE |                         |          |
|     | WA/ /              | MP  |                         | 717/2025 |
| 172 | D-WA/3481/2025     | STATE OF ODISHA   | SAROJ KUMAR JEE,A.G.A   |          |
|     | WA/ /              | MP  |                         | 718/2025 |
| 173 | D-WA/3481/2025     | STATE OF ODISHA   | SAROJ KUMAR JEE,A.G.A   |          |
|     | WA/ /              | MP  |                         | 719/2025 |
| 174 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 720/2025 |
| 175 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 721/2025 |
| 176 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 722/2025 |
| 177 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 723/2025 |
| 178 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 724/2025 |
| 179 | D-WA/3488/2025     | STATE OF ODISHA   | SAROJ KUMAR JEE, A.G.A. |          |
|     | WA/ /              | MP  |                         | 725/2025 |
| 180 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 726/2025 |
| 181 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 727/2025 |
| 182 | D-WA/3488/2025     | STATE OF ODISHA   | SAROJ KUMAR JEE, A.G.A. |          |
|     | WA/ /              | MP  |                         | 728/2025 |
| 183 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A |          |
|     | WA/197/2024        | MP  |                         | 729/2025 |

|     |  |   |                              |           |
|-----|--|---|------------------------------|-----------|
| 184 | D-WA/6445/2024<br>WA/197/2024          | STATE OF ODISHA<br>MP                       | SAROJ KANTA SAMAL,A.G.A      | 730/2025  |
| 185 | D-WP(C)/3409/2025<br>WP(C)/2795/2025   | BRAJA BAHLLAV BRAHMA<br>MP                  | LALATENDU SAMAL              | 1488/2025 |
| 186 | D-WP(C)/3412/2025<br>WP(C)/2805/2025   | DILLIP KUMAR PATRA<br>MP                    | TRILOCHAN NANDA              | 1489/2025 |
| 187 | D-WP(C)/3418/2025<br>WP(C)/ /          | SANJEEB ROUT<br>MP                          | RAJIB RATH                   | 1490/2025 |
| 188 | D-WP(C)/3389/2025<br>WP(C)/ /          | SATYA RANJAN MALLICK<br>MP                  | JAGAMOHAN PATTANAIAK         | 1491/2025 |
| 189 | D-WP(C)/3425/2025<br>WP(C)/ /          | SASMITA DAS ADHIKARI<br>MP                  | BISWAJIT MOHAPATRA           | 1492/2025 |
| 190 | D-WP(C)/3426/2025<br>WP(C)/2807/2025   | AMITA PRADHAN<br>MP                         | DIPTI RANJAN SWAIN           | 1493/2025 |
| 191 | D-WP(C)/3432/2025<br>WP(C)/ /          | SADASIBA GAUDA<br>MP                        | MIHIR KANTA RATH             | 1494/2025 |
| 192 | D-WP(C)/15334/2024<br>WP(C)/8626/2024  | USHA RANI PANDA<br>MP                       | NIHAR RANJAN PANDA           | 1495/2025 |
| 193 | D-WP(C)/1497/2025<br>WP(C)/2557/2025   | M/S HI TECH ESTATES AND PROMOTER PV<br>MP   | PRADIP BHARAIL               | 1496/2025 |
| 194 | D-WP(C)/934/2018<br>WP(C)/934/2018     | DEBI PRASAD MOHANTY<br>MP                   | M/S.KALI PRASANNA MISHRA     | 1497/2025 |
| 195 | D-WP(C)/3438/2025<br>WP(C)/2843/2025   | M/S. TRL KROSAKI REFRACTORIES LIMITED<br>MP | DEBIPRANAN MISHRA<br>SANGITA | 1498/2025 |
| 196 | D-WP(C)/50719/2024<br>WP(C)/30743/2024 | DAITARI BEHERA<br>MP                        | NAGEN KUMAR BARIK            | 1499/2025 |
| 197 | D-WP(C)/1051/2025<br>WP(C)/1330/2025   | DAMAYANTI DASH<br>MP                        | SANTOSH KUMAR NANDA          | 1500/2025 |
| 198 | D-WP(C)/3444/2025<br>WP(C)/ /          | LOKESH PASARI<br>MP                         | ASHIS KUMAR MISHRA           | 1501/2025 |
| 199 | D-WP(C)/54349/2024<br>WP(C)/2343/2025  | DEBAHARI SAHU<br>MP                         | GOPABANDHU MISRA             | 1502/2025 |
| 200 | D-WP(C)/54395/2024<br>WP(C)/2631/2025  | SUSANTA MAHAKUDA<br>MP                      | JYOTI RANJAN KAR             | 1503/2025 |
| 201 | D-WP(C)/3447/2025<br>WP(C)/ /          | SHRADHANJALI PRADHAN<br>MP                  | ATUL TRIPATHY                | 1504/2025 |
| 202 | D-WP(C)/3448/2025<br>WP(C)/ /          | SANJIB KUMAR PADHAN<br>MP                   | AKSHAYA KUMAR JENA           | 1505/2025 |
| 203 | D-WP(C)/3451/2025<br>WP(C)/ /          | SANGITA NAYAK<br>MP                         | BIBHUTI BHUSAN MISHRA        | 1506/2025 |
| 204 | D-WP(C)/3399/2025<br>WP(C)/ /          | M/S. MACKINTOSH BURN LTD.,KOLKATA<br>MP     | PRABODHA CHANDRA NAYAK       | 1507/2025 |
| 205 | D-WP(C)/1946/2024<br>WP(C)/900/2024    | KUANR MARNDY<br>MP                          | DR. JITENDRA KUMAR LENKA     | 1508/2025 |
| 206 | D-WP(C)/3453/2025<br>WP(C)/ /          | MANAS RANJAN BALI<br>MP                     | ATUL TRIPATHY                | 1509/2025 |
| 207 | D-WP(C)/3454/2025<br>WP(C)/ /          | M.N PADMALOCHAN SAHOO<br>MP                 | AKSHAYA KUMAR JENA           | 1510/2025 |
| 208 | D-WP(C)/3452/2025<br>WP(C)/ /          | PPS TRADING AND TRANSPORT LOGISTICS<br>MP   | SIMARNA, DASTACK             | 1511/2025 |
| 209 | D-WP(C)/3456/2025<br>WP(C)/ /          | RAJAT KUMAR PADHAN<br>MP                    | AKSHAYA KUMAR JENA           | 1512/2025 |
| 210 | D-WP(C)/3459/2025<br>WP(C)/ /          | ARUN KUMAR MOHAPATRA<br>MP                  | NAGEN KUMAR BARIK            | 1513/2025 |
| 211 | D-WP(C)/3460/2025<br>WP(C)/ /          | LAXMIPRIYA PATRA<br>MP                      | ATUL TRIPATHY                | 1514/2025 |
| 212 | D-WP(C)/3461/2025<br>WP(C)/ /          | ANIL KUMAR MISHRA<br>MP                     | ASHOK KUMAR SWAIN            | 1515/2025 |
| 213 | D-WP(C)/3402/2025<br>WP(C)/ /          | RAKOTI PRATYUSHA<br>MP                      | MANAS KUMAR SWAIN            | 1516/2025 |
| 214 | D-WP(C)/3463/2025<br>WP(C)/ /          | ASHOKE CHAKRABORTY<br>MP                    | ANKITA MUKHERJI              | 1517/2025 |
| 215 | D-WP(C)/21376/2024                     | ROBIN CHANDRA SAHU                          |                              |           |

|     |                    |                                       |                          |           |
|-----|--------------------|---------------------------------------|--------------------------|-----------|
|     | WP(C)/14489/2024   | MP                                    |                          | 1518/2025 |
| 216 | D-WP(C)/3373/2025  | M/S CENTREFOR MANAGEMENT AND COM      | MP                       |           |
|     | WP(C)/2634/2025    | MP                                    |                          | 1519/2025 |
| 217 | D-WP(C)/3465/2025  | MANAGER CLAIMS CHOLAMANDALAM          | MP                       |           |
|     | WP(C)/ /           | MP                                    |                          | 1520/2025 |
| 218 | D-WP(C)/3462/2025  | RIYA SETH                             | NAGEN KUMAR BARIK        |           |
|     | WP(C)/ /           | MP                                    |                          | 1521/2025 |
| 219 | D-WP(C)/51718/2024 | DOLAGOBINDA SAHOO                     | MANAS RANJAN BAUG        |           |
|     | WP(C)/31516/2024   | MP                                    |                          | 1522/2025 |
| 220 | D-WP(C)/49409/2024 | JAMINI KANTA ROUT                     | ANIRUDHA DAS             |           |
|     | WP(C)/30374/2024   | MP                                    |                          | 1523/2025 |
| 221 | D-WP(C)/40524/2023 | SUDHIR KUMAR PATTANAİK                | SAILABALA JENA           |           |
|     | WP(C)/40524/2023   | MP                                    |                          | 1524/2025 |
| 222 | D-WP(C)/3472/2025  | SUDHANSU BHUSAN SWAIN                 | SAI SUBHAM               |           |
|     | WP(C)/2808/2025    | MP                                    |                          | 1525/2025 |
| 223 | D-WP(C)/3477/2025  | BUDHESWAR GOUDA                       | KARUNAKAR JENA           |           |
|     | WP(C)/ /           | MP                                    |                          | 1526/2025 |
| 224 | D-WP(C)/3406/2025  | SWADESH BUSINESS SOLUTION PRIVATE     | MP                       |           |
|     | WP(C)/ /           | MP                                    |                          | 1527/2025 |
| 225 | D-WP(C)/3479/2025  | KOYEL BANERJEE                        | SAILABALA JENA           |           |
|     | WP(C)/ /           | MP                                    |                          | 1528/2025 |
| 226 | D-WP(C)/3484/2025  | THE ELECTRICAL SECTION OFFICER (ESOP) | MP                       |           |
|     | WP(C)/ /           | MP                                    |                          | 1529/2025 |
| 227 | D-WP(C)/3487/2025  | JAYANTA KUMAR SOREN                   | SAMEER KUMAR DAS         |           |
|     | WP(C)/ /           | MP                                    |                          | 1530/2025 |
| 228 | D-WP(C)/3490/2025  | PARIJEET SENGUPTA                     | DINESH KUMAR PANDA       |           |
|     | WP(C)/ /           | MP                                    |                          | 1531/2025 |
| 229 | D-WP(C)/41299/2023 | SWARNALATA BEHERA                     | MONOMOY BASU             |           |
|     | WP(C)/41299/2023   | MP                                    |                          | 1532/2025 |
| 230 | D-WP(C)/33407/2020 | JYOTI PRAKASH                         | BISWANATH PATNAİK        |           |
|     | WP(C)/33407/2020   | MP                                    |                          | 1533/2025 |
| 231 | D-WP(C)/3496/2025  | SANTOSH KUMAR GUPTA                   | SURAJ MOHANTY            |           |
|     | WP(C)/ /           | MP                                    |                          | 1534/2025 |
| 232 | D-WP(C)/3497/2025  | M/S. SEVEN HILLS ESTATE LTD., SIBASUR | MP                       |           |
|     | WP(C)/ /           | MP                                    |                          | 1535/2025 |
| 233 | D-WP(C)/3499/2025  | KRISHNA MADHAB NAIK                   | SUDHASHREE PASAYAT       |           |
|     | WP(C)/ /           | MP                                    |                          | 1536/2025 |
| 234 | D-WP(C)/3503/2025  | BIRABARA BEHERA                       | SUBASH CHANDRA PUSPALAKA |           |
|     | WP(C)/ /           | MP                                    |                          | 1537/2025 |
| 235 | D-WP(C)/3510/2025  | DHARAM @ DARAM PRASAD NAIK            | DHANANJAYA MUND          |           |
|     | WP(C)/ /           | MP                                    |                          | 1538/2025 |
| 236 | D-WP(C)/3509/2025  | RASHMIRANJAN PATSANI                  | LINGARAJ SARANGI         |           |
|     | WP(C)/ /           | MP                                    |                          | 1539/2025 |
| 237 | D-WP(C)/15308/2022 | DANIYAL BEHERA                        | SAMIR KUMAR MISHRA       |           |
|     | WP(C)/15308/2022   | MP                                    |                          | 1540/2025 |
| 238 | D-WP(C)/3115/2025  | DEBADUTTA TIADI                       | SAMIR KUMAR MISHRA       |           |
|     | WP(C)/ /           | MP                                    |                          | 1541/2025 |
| 239 | D-WP(C)/3514/2025  | DEEPAK KUMAR GANTAYAT                 | ANJAN KUMAR BISWAL       |           |
|     | WP(C)/ /           | MP                                    |                          | 1542/2025 |
| 240 | D-WP(C)/3515/2025  | M/S. SPARKTECH, ENGINEERING AND CO    | MP                       |           |
|     | WP(C)/ /           | MP                                    |                          | 1543/2025 |
| 241 | D-WP(C)/3517/2025  | PARIKHITA SAHOO                       | ASHOK KUMAR SARANGI      |           |
|     | WP(C)/2840/2025    | MP                                    |                          | 1544/2025 |
| 242 | D-WP(C)/3524/2025  | LALA CHANDRAKANTA CHAND               | PRAFULLA KUMAR MOHAPATRA |           |
|     | WP(C)/ /           | MP                                    |                          | 1545/2025 |
| 243 | D-WP(C)/9890/2016  | BRAHMANANDA DAS                       | SANGRAM JENA             |           |
|     | WP(C)/9890/2016    | MP                                    |                          | 1546/2025 |
| 244 | D-WP(C)/59/2025    | ABHIMANYU PANDA                       | JAJATI KESHARI KHUNTIA   |           |
|     | WP(C)/674/2025     | MP                                    |                          | 1547/2025 |
| 245 | D-WP(C)/3530/2025  | DILESWAR NAIK                         | MONOMOY BASU             |           |
|     | WP(C)/ /           | MP                                    |                          | 1548/2025 |
| 246 | D-WP(C)/3543/2025  | MIRA RANI MAJUMDAR                    | TUKUNA KUMAR MISHRA      |           |
|     | WP(C)/ /           | MP                                    |                          | 1549/2025 |

|     |  |  |                        |           |
|-----|--|--|------------------------|-----------|
| 247 | D-WP(C)/3544/2025<br>WP(C)/ /          | M/S.PANIGRAHI RESTAURANT, BERHAMPOUR<br>MP               | KRUSIK ANANDA GURU     | 1550/2025 |
| 248 | D-WP(C)/3546/2025<br>WP(C)/ /          | MD.ZAHIRULLAH<br>MP                                      | UMA CHARAN MISHRA      | 1551/2025 |
| 249 | D-WP(C)/55261/2024<br>WP(C)/622/2025   | KANAKALATA MOHAPATRA<br>MP                               | PRABODHA CHANDRA NAYAK | 1552/2025 |
| 250 | D-WP(C)/55261/2024<br>WP(C)/622/2025   | KANAKALATA MOHAPATRA<br>MP                               | PRABODHA CHANDRA NAYAK | 1553/2025 |
| 251 | D-WP(C)/41459/2024<br>WP(C)/24488/2024 | ACHYUTA KUMAR SWAIN<br>MP                                |                        | 1554/2025 |
| 252 | D-WP(C)/3552/2025<br>WP(C)/ /          | NIRAD KUMAR SAHOO<br>MP                                  | NIRANJAN LENKA         | 1555/2025 |
| 253 | D-WP(C)/3555/2025<br>WP(C)/ /          | M/S.VIPUL LTD., BBSR<br>MP                               | ADISHA MOHANTY         | 1556/2025 |
| 254 | D-WP(C)/3555/2025<br>WP(C)/ /          | M/S.VIPUL LTD., BBSR<br>MP                               | ADISHA MOHANTY         | 1557/2025 |
| 255 | D-WP(C)/3483/2025<br>WP(C)/ /          | M/S. ANIL KUMAR PRUSTY<br>MP                             | KSHIROD KUMAR SAHOO    | 1558/2025 |
| 256 | D-WP(C)/25057/2024<br>WP(C)/14466/2024 | K.SUKANTI REDDY<br>MP                                    | DINESH KUMAR MOHANTY   | 1559/2025 |
| 257 | D-WP(C)/3559/2025<br>WP(C)/ /          | PRAVAS BEHERA<br>MP                                      | ANUP KUMAR PATTNAIK    | 1560/2025 |
| 258 | D-WP(C)/3512/2025<br>WP(C)/ /          | RAJ KISHORE SAHOO<br>MP                                  | BISWABIHARI MOHANTY    | 1561/2025 |
| 259 | D-WP(C)/1187/2025<br>WP(C)/1183/2025   | M/S. DWARAKA RESORTS PVT. LTD., BUXIBAZAR, CUTTACK<br>MP |                        | 1562/2025 |
| 260 | D-WP(C)/52305/2024<br>WP(C)/32028/2024 | THE ODIWESTERN SERVICE PROVIDER, SAMBALPUR<br>MP         | SAMBALPUR KUMAR MISHRA | 1563/2025 |
| 261 | D-WP(C)/2020/2025<br>WP(C)/1784/2025   | RABINDRA PATRA<br>MP                                     |                        | 1564/2025 |
| 262 | D-WP(C)/2019/2025<br>WP(C)/1778/2025   | BIKASHA KUMAR PRADHAN<br>MP                              |                        | 1565/2025 |
| 263 | D-WP(C)/2016/2025<br>WP(C)/1775/2025   | UMESH KUMAR MAHAKUD<br>MP                                |                        | 1566/2025 |
| 264 | D-WP(C)/3571/2025<br>WP(C)/ /          | BANAJYOSTNA PATTANAIAK<br>MP                             | PRONoy MOHANTY         | 1567/2025 |
| 265 | D-WP(C)/3580/2025<br>WP(C)/ /          | PANKAJBASINI PANDA<br>MP                                 | PRONoy MOHANTY         | 1568/2025 |
| 266 | D-WP(C)/3513/2025<br>WP(C)/ /          | ANJANA KUMAR PADHY<br>MP                                 | BISWABIHARI MOHANTY    | 1569/2025 |
| 267 | D-WP(C)/3582/2025<br>WP(C)/ /          | DUARI PATRA<br>MP  | BIBHUTI BHUSAN PANDA   | 1570/2025 |
| 268 | D-WP(C)/33061/2024<br>WP(C)/18956/2024 | PRAKASH CHANDRA MOHAPATRA<br>MP                          | GYANESWAR SATPATHY     | 1571/2025 |
| 269 | D-WP(C)/33061/2024<br>WP(C)/18956/2024 | PRAKASH CHANDRA MOHAPATRA<br>MP                          | GYANESWAR SATPATHY     | 1572/2025 |
| 270 | D-WP(C)/33057/2024<br>WP(C)/18948/2024 | GOURANGA CHARAN SENAPATI<br>MP                           | GYANESWAR SATPATHY     | 1573/2025 |
| 271 | D-WP(C)/45666/2024<br>WP(C)/27234/2024 | LALITA BHOI<br>MP  | SANTOSH KUMAR DASH     | 1574/2025 |
| 272 | D-WP(C)/3583/2025<br>WP(C)/ /          | ALOK PANDA<br>MP   | PRONoy MOHANTY         | 1575/2025 |
| 273 | D-WP(C)/48848/2024<br>WP(C)/29606/2024 | ARUNA RANA<br>MP   | SANTOSH KUMAR DASH     | 1576/2025 |
| 274 | D-WP(C)/48847/2024<br>WP(C)/29411/2024 | PARAMESWAR BUDEK<br>MP                                   | SANTOSH KUMAR DASH     | 1577/2025 |
| 275 | D-WP(C)/3584/2025<br>WP(C)/ /          | AMRITA BUILDERS AND DEVELOPERS PRIVATE LIMITED<br>MP     | VIJAYNATH BHUYAN       | 1578/2025 |
| 276 | D-WP(C)/51248/2024<br>WP(C)/31203/2024 | NANDU BAGARTI @ NANDU BAGARTY<br>MP                      | AJAYA KUMAR NANDA      | 1579/2025 |
| 277 | D-WP(C)/3592/2025<br>WP(C)/ /          | RUPAK PANDA<br>MP  | PRONoy MOHANTY         | 1580/2025 |
| 278 | D-WP(C)/12001/2023                     | SUNDARMUNI BALAMUNI GOUTAM                               | SOUMYA MISHRA          |           |

|     |                    |   |                       |           |
|-----|--------------------|---|-----------------------|-----------|
|     | WP(C)/12001/2023   | MP  |                       | 1581/2025 |
| 279 | D-WP(C)/3599/2025  | KUMAR CHANDRA MAHARATHA                   | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1582/2025 |
| 280 | D-WP(C)/3606/2025  | BASANTA KUMAR NAYAK                       | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1583/2025 |
| 281 | D-WP(C)/3609/2025  | GANESH PRASAD PRADHAN                     | DURGESH NARAYAN RATH  |           |
|     | WP(C)/ /           | MP  |                       | 1584/2025 |
| 282 | D-WP(C)/3612/2025  | GANANATH PATTANAIK                        | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1585/2025 |
| 283 | D-WP(C)/35261/2024 | KAPILENDRA MISHRA                         | LAXMIKANTA MOHANTY    |           |
|     | WP(C)/20942/2024   | MP  |                       | 1586/2025 |
| 284 | D-WP(C)/3614/2025  | SATYANARAYAN DAS                          | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1587/2025 |
| 285 | D-WP(C)/3621/2025  | M/S. CITY RESTAURANT, 1ST GATE, BERNARPUR | KOMPUR ANANDA GURU    |           |
|     | WP(C)/ /           | MP  |                       | 1588/2025 |
| 286 | D-WP(C)/3620/2025  | PRAVAKARA MOHAPATRA                       | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1589/2025 |
| 287 | D-WP(C)/3623/2025  | JAGANNATH SAMAL                           | AMITABH MISHRA        |           |
|     | WP(C)/ /           | MP  |                       | 1590/2025 |
| 288 | D-WP(C)/3622/2025  | MANAGOBINDA JENA                          | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1591/2025 |
| 289 | D-WP(C)/3623/2025  | JAGANNATH SAMAL                           | AMITABH MISHRA        |           |
|     | WP(C)/ /           | MP  |                       | 1592/2025 |
| 290 | D-WP(C)/3626/2025  | ARUN KUMAR MOHANTY                        | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1593/2025 |
| 291 | D-WP(C)/51944/2024 | M/S PRATISTHA ENGINEERING LIMITED         | RAMACHANDRA PANIGRAHY |           |
|     | WP(C)/31627/2024   | MP  |                       | 1594/2025 |
| 292 | D-WP(C)/3627/2025  | PRAKASH CHANDRA PRADHAN                   | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1595/2025 |
| 293 | D-WP(C)/2850/2025  | TILOTTAMA SETHI                           | GOURAV MOHANTY        |           |
|     | WP(C)/2571/2025    | MP  |                       | 1596/2025 |
| 294 | D-WP(C)/3630/2025  | SUMANTH KUMAR PARIDA                      | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1597/2025 |
| 295 | D-WP(C)/3634/2025  | BAIJAYANTA KUMAR PRADHAN                  | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1598/2025 |
| 296 | D-WP(C)/3636/2025  | RAMESH CHANDRA PARIDA                     | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1599/2025 |
| 297 | D-WP(C)/3641/2025  | PATITAPABAN SENAPATI                      | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1600/2025 |
| 298 | D-WP(C)/3643/2025  | AJIT KUMAR ROUT                           | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1601/2025 |
| 299 | D-WP(C)/54769/2024 | PRADEEP GUPTA                             | M MALLESWARAM         |           |
|     | WP(C)/2801/2025    | MP  |                       | 1602/2025 |
| 300 | D-WP(C)/3659/2025  | SASANA PURI KRUSHNA BENI                  | BHASKAR CHANDRA PANDA |           |
|     | WP(C)/ /           | MP  |                       | 1603/2025 |
| 301 | D-WP(C)/3662/2025  | NILAMANI DAS                              | SESHADEV DASH         |           |
|     | WP(C)/ /           | MP  |                       | 1604/2025 |
| 302 | D-WP(C)/3663/2025  | RUNULATA BARIK                            | SOURAV DAS            |           |
|     | WP(C)/ /           | MP  |                       | 1605/2025 |
| 303 | D-WP(C)/3669/2025  | TARA PRASANNA SAHOO                       | PRONoy MOHANTY        |           |
|     | WP(C)/ /           | MP  |                       | 1606/2025 |
| 304 | D-WP(C)/3661/2025  | G. ASHOK KUMAR                            | JAGAMOHAN PATTANAIK   |           |
|     | WP(C)/ /           | MP  |                       | 1607/2025 |
| 305 | D-WP(C)/3674/2025  | SURENDRA BARIK                            | AKSHAYA KUMAR SUBUDHI |           |
|     | WP(C)/ /           | MP  |                       | 1608/2025 |
| 306 | D-WP(C)/3675/2025  | PRADEEP KUMAR BHOI                        | AKSHAYA KUMAR SAHOO   |           |
|     | WP(C)/ /           | MP  |                       | 1609/2025 |
| 307 | D-WP(C)/3678/2025  | KAMALAKANTA NAYAK                         | AKSHAYA KUMAR SAHOO   |           |
|     | WP(C)/ /           | MP  |                       | 1610/2025 |